

# ORISSA HIGH COURT

## FILING REPORT AS ON :08/02/2023

| SL | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE            |
|----|--------------------|--|--------------------------------|-------------------------------------|
| 1  | ARBP/000004/2023   | M/S. WOODHILL INFRASTRUCTURE LTD.<br>VS<br>THE CHIEF ENGNR., DPI ROADS | SIDHANT DWIBEDI<br>VS          | //<br>()<br>//                      |
| 2  | BLAPL/0001539/2023 | SK. BABU @ BAREN BABU<br>VS<br>STATE OF ODISHA                         | SMRUTI RANJAN ROUT<br>VS       | JAGATPUR /42 /2023<br>()<br>//      |
| 3  | BLAPL/0001540/2023 | BAPITA MAJHI<br>VS<br>STATE OF ODISHA                                  | ANIRUDHA DAS<br>VS             | BALLIGUDA /47 /2021<br>()<br>//     |
| 4  | BLAPL/0001541/2023 | TAPAN SAHU<br>VS<br>STATE OF ODISHA                                    | S.K.BURMA<br>VS                | NANDAPUR /35 /2019<br>()<br>//      |
| 5  | BLAPL/0001542/2023 | NARESH BISWAS<br>VS<br>STATE OF ODISHA                                 | RAJIB LOCHAN PATNAIK<br>VS     | ORKEL /144 /2022<br>()<br>//        |
| 6  | BLAPL/0001543/2023 | JITENDRA DIGAL<br>VS<br>STATE OF ODISHA                                | BIBHU PRASAD CHHUALSINGH<br>VS | //0<br>()<br>//                     |
| 7  | BLAPL/0001544/2023 | KALU CHARAN SWAIN<br>VS<br>STATE OF ODISHA                             | MANORANJAN ACHARYA<br>VS       | SHERAGADA /186 /2022<br>()<br>//    |
| 8  | BLAPL/0001545/2023 | DEEPAK @ DEEPAK KUMAR<br>VS<br>STATE OF ODISHA                         | ARJEET MISHRA<br>VS            | MUNIGUDA /19 /2021<br>()<br>//      |
| 9  | BLAPL/0001546/2023 | RAJESH BISWAL<br>VS<br>STATE OF ODISHA                                 | SURESH KUMAR JENA<br>VS        | JAJPUR SADAR /218 /2019<br>()<br>// |
| 10 | BLAPL/0001547/2023 | BASANTA BEHERA<br>VS<br>STATE OF ODISHA                                | CHIRANJIB ROUT<br>VS           | HANDAPA /67 /2019<br>()<br>//       |
| 11 | BLAPL/0001548/2023 | GOBINDA SATANAMI<br>VS<br>STATE OF ODISHA                              | MANAS KUMAR CHAND<br>VS        | ATHAMALLIK /15 /2023<br>()<br>//    |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                           | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>       |
|-----------|--------------------|---|---------------------------------|---------------------------------------|
| 12        | BLAPL/0001549/2023 | TULARAM ROHIDAS<br>VS<br>STATE OF ODISHA              | RUDRA NARAYAN PARIJA<br>VS      | KUTRA /81 /2021<br>()<br>//           |
| 13        | BLAPL/0001550/2023 | AKSHAY @ AKSHYA KUMAR TIWARI<br>VS<br>STATE OF ODISHA | SK. ZAFARULLA<br>VS             | MUNIGUDA /5 /2022<br>()<br>//         |
| 14        | BLAPL/0001551/2023 | SUMANTA BHOI<br>VS<br>STATE OF ODISHA                 | MANAS KUMAR CHAND<br>VS         | ATHAMALLIK /15 /2023<br>()<br>//      |
| 15        | BLAPL/0001552/2023 | RAHUL KUMAR<br>VS<br>STATE OF ODISHA                  | SK. ZAFARULLA<br>VS             | MUNIGUDA /5 /2022<br>()<br>//         |
| 16        | BLAPL/0001553/2023 | MILAN LENKA@LITU<br>VS<br>STATE OF ODISHA             | SATYA RANJAN MULIA<br>VS        | / /0<br>()<br>//                      |
| 17        | BLAPL/0001554/2023 | LOKANATH DIGAL<br>VS<br>STATE OF ODISHA               | SATYA RANJAN MULIA<br>VS        | BALLIGUDA /6 /2022<br>()<br>//        |
| 18        | BLAPL/0001555/2023 | A. NIRA REDDY<br>VS<br>STATE OF ODISHA                | SATYA RANJAN MULIA<br>VS        | CHANDRASEKHARPUR /5 /2023<br>()<br>// |
| 19        | BLAPL/0001556/2023 | MILAN SAHU<br>VS<br>STATE OF ODISHA                   | MANAS KUMAR CHAND<br>VS         | ATHAMALLIK /15 /2023<br>()<br>//      |
| 20        | BLAPL/0001557/2023 | NIRMAL SAHU<br>VS<br>STATE OF ODISHA                  | PRAKASH CHANDRA MISHRA<br>VS    | NARASINGHPUR /173 /2022<br>()<br>//   |
| 21        | BLAPL/0001558/2023 | INDRA @ INDRAJIT MEHER<br>VS<br>STATE OF ODISHA       | BISWAJIT MOHAPATRA<br>VS        | BAUNISUNI /54 /2019<br>()<br>//       |
| 22        | BLAPL/0001559/2023 | SURESH BISWAL<br>VS<br>STATE OF ODISHA                | SURESH KUMAR JENA<br>VS         | JAJPUR SADAR /218 /2019<br>()<br>//   |
| 23        | BLAPL/0001560/2023 | ISWAR MUDULI  | MANORANJAN PADHY                | KORAPUT SADAR /165 /2022              |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| SL | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE    |
|----|--------------------|---|--------------------------|-----------------------------|
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 24 | BLAPL/0001561/2023 | G. SANTOSH KUMAR  | MANORANJAN PADHY         | INFOCITY PS /337 /2022      |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 25 | BLAPL/0001562/2023 | TERESA BARDHAN  | MANORANJAN PADHY         | PADMAPUR /85 /2022          |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 26 | BLAPL/0001563/2023 | TUTU @ RANJAN NAYAK   | TAPAN KUMAR JENA SAMANTA | NIALI /426 /2022            |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 27 | BLAPL/0001564/2023 | LINGARAJ MOHANTY  | KSHIROD KUMAR ROUT       | RASGOBINDPUR /199 /2022     |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 28 | BLAPL/0001565/2023 | SUSHANTA PANDA @ SUSANTA PANDA                              | PANCHANAN PANIGRAHI      | / /0                        |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 29 | BLAPL/0001566/2023 | BHAKTA CHARAN MUNI  | PRIYA RANJAN SINGH       | BOLANI /31 /2022            |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 30 | BLAPL/0001567/2023 | BHAGABAN PANDA  | BIKRAM KESHARI RAJ       | CHANDILI /85 /2021          |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 31 | BLAPL/0001568/2023 | DILLIP @ KRUSHNA MAJHI                                      | PRASANTA KUMAR NANDA     | SUNDARGARH SADAR /233 /2022 |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 32 | BLAPL/0001569/2023 | KHAGESWAR PATRA   | AVIRAM PATRA             | / /0                        |
|    |                    | VS  | VS                       | ()                          |
|    |                    | DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BBSR            |                          | //                          |
| 33 | BLAPL/0001570/2023 | SHISUPAL KHARSEL @ SISHUPAL KHARSEL                         | SURYAKANTA DWIBEDI       | BELPARA /172 /2021          |
|    |                    | VS  | VS                       | ()                          |
|    |                    | STATE OF ODISHA   |                          | //                          |
| 34 | BLAPL/0001571/2023 | SUBHASHREE BISWAJEET MALLICK @ SUBHASHREE BISWAJEET MALLICK | PRASHANT KUMAR JENA      | TIRTOL /667 /2022           |
|    |                    | VS  | VS                       | ()                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL | FILING NO          | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL      | PS CASE/LOWER COURT CASE                      |
|----|--------------------|--|-------------------------------|---|
| 35 | BLAPL/0001572/2023 | STATE OF ODISHA<br>MUNA @ SUSANT KUMAR NAYAK<br>VS         | TARA PRASAD MOHAPATRA<br>VS   | //<br>SATYABADI /225 /2022<br>()              |
| 36 | BLAPL/0001573/2023 | STATE OF ODISHA<br>BASANTA SINGHA<br>VS                    | TARA PRASAD MOHAPATRA<br>VS   | //<br>BAISINGA /159 /2022<br>()               |
| 37 | BLAPL/0001574/2023 | STATE OF ODISHA<br>RANJAN SWAIN<br>VS                      | S.S. RAY (2)<br>VS            | //<br>GANGAPUR (ASKA) /35 /2023<br>()         |
| 38 | BLAPL/0001575/2023 | STATE OF ODISHA<br>ROHIT NAG<br>VS                         | SUNIL KUMAR PANDA<br>VS       | //<br>AINTHAPALI /677 /2022<br>()             |
| 39 | BLAPL/0001576/2023 | STATE OF ODISHA<br>DEEPAK JENA<br>VS                       | BHARAT BHUSAN ROUSTRAY<br>VS  | //<br>TALCHER TOWN /940 /2022<br>()           |
| 40 | BLAPL/0001577/2023 | STATE OF ODISHA<br>TIKILI @ KAMINIPRAVA SAMAL<br>VS        | AKSHAYA KUMAR PANDEY<br>VS    | //<br>SALIPUR /356 /2022<br>()                |
| 41 | BLAPL/0001578/2023 | STATE OF ODISHA<br>PREM KHARA<br>VS                        | RAJIB LOCHAN PATTNAIK<br>VS   | //<br>MALKANGIRI /229 /2019<br>()             |
| 42 | BLAPL/0001579/2023 | STATE OF ODISHA<br>PAPPU @ PABITRA MOHAN SAHU<br>VS        | BIKASH KUMAR DASH<br>VS       | //<br>NAKTIDEUL /70 /2022<br>()               |
| 43 | BLAPL/0001580/2023 | STATE OF ODISHA<br>TRILOCHAN RAULA<br>VS                   | DR. BINODA KUMAR MISHRA<br>VS | //<br>GOLANTHARA (BERHAMPUR) /418 /2022<br>() |
| 44 | BLAPL/0001581/2023 | STATE OF ODISHA<br>GOURAB KHAPARADE @ GOURAB KHAPADE<br>VS | GAGAN BIHARI SINGH<br>VS      | //<br>SOHELLA /124 /2021<br>()                |
| 45 | BLAPL/0001582/2023 | STATE OF ODISHA<br>FAGU KAITHA<br>VS                       | RAJIV KUMAR MAHANTA<br>VS     | //<br>RAIRAKHOL /41 /2017<br>()               |
|    |                    | STATE OF ODISHA  |                               | //  |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                        | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>         |
|-----------|--------------------|--|---------------------------------|---|
| 46        | BLAPL/0001583/2023 | NARESH KUMAR DAS @ HAPINA<br>VS<br>STATE OF ODISHA | BISWORANJAN SWAIN<br>VS         | RAJNAGAR /382 /2021<br>()<br>//         |
| 47        | BLAPL/0001584/2023 | SURESH MOHARANA @ NANDA<br>VS<br>STATE OF ODISHA   | KAUSTUVA MOHANTY<br>VS          | SAHID NAGAR P.S. /437 /2022<br>()<br>// |
| 48        | BLAPL/0001585/2023 | AJAY KUMAR @ YADAV<br>VS<br>STATE OF ODISHA        | BISWORANJAN SWAIN<br>VS         | / /0<br>()<br>//                        |
| 49        | BLAPL/0001586/2023 | AKASH DIGAL<br>VS<br>STATE OF ODISHA               | SURYAKANTA DWIBEDI<br>VS        | BOUDH /46 /2023<br>()<br>//             |
| 50        | BLAPL/0001587/2023 | BANDHU BALIPUTIA<br>VS<br>STATE OF ODISHA          | NIHAR RANJAN SAHOO<br>VS        | JEYPORE SADAR /242 /2022<br>()<br>//    |
| 51        | BLAPL/0001588/2023 | BENUDHAR SAHOO<br>VS<br>STATE OF ODISHA            | ANIRUDHA DAS<br>VS              | / /0<br>()<br>//                        |
| 52        | BLAPL/0001589/2023 | RAY @ RAI MUNDA<br>VS<br>STATE OF ODISHA           | AKSHAYA KUMAR SAHOO<br>VS       | REAMAL /354 /2022<br>()<br>//           |
| 53        | BLAPL/0001590/2023 | JATIA PRADHAN<br>VS<br>STATE OF ODISHA             | PRAFULLA KUMAR KHATEI<br>VS     | KHURDA MODEL /76 /2023<br>()<br>//      |
| 54        | BLAPL/0001591/2023 | SARAT NAIK @ NAYAK<br>VS<br>STATE OF ODISHA        | BIKASH KUMAR DASH<br>VS         | KINJIRKELA /28 /2018<br>()<br>//        |
| 55        | BLAPL/0001592/2023 | SABYASACHI PANDA@ SUNIL<br>VS<br>STATE OF ODISHA   | SUJATA JENA<br>VS               | MUNIGUDA /78 /2003<br>()<br>//          |
| 56        | BLAPL/0001593/2023 | BADHA HANSDAH<br>VS<br>STATE OF ODISHA             | KARUNAKAR NAYAK<br>VS           | KARANJIA /323 /2022<br>()<br>//         |
| 57        | BLAPL/0001594/2023 | ANJAN BESAN  | PRASANTA KUMAR NANDA            | BHASMA /261 /2022                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL | FILING NO          | NAME OF PETNR./APPEL       | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE  |
|----|--------------------|----------------------------|--------------------------|---------------------------|
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 58 | BLAPL/0001595/2023 | DIPAK @ DEEPAK KUMAR GOUDA | PRAMOD KUMAR SAHU        | MOHANA /21 /2022          |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 59 | BLAPL/0001596/2023 | SUBASH CHANDRA NAIK        | SUSHANTA KUMAR PRADHAN   | B.SINGHPUR /16 /2023      |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 60 | BLAPL/0001597/2023 | RINKU DAS                  | RAJENDRA NARAYAN ROUT    | HINJILI (ASKA) /370 /2022 |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | THE STATE OF ODISHA        |                          | //                        |
| 61 | BLAPL/0001598/2023 | CHAITANYA PRADHAN          | RABINDRA NATH DEBATA     | CHARMAL /1 /2023          |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 62 | BLAPL/0001599/2023 | KUMAR BEHERA               | RABINDRA NATH DEBATA     | CHARMAL /1 /2023          |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 63 | CMAPL/0000099/2023 | ASHOKARANI MISHRA          | ADV                      | //                        |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 64 | CMAPL/0000100/2023 | NIRUPAMA MOHANTY@JENA      | ADV                      | //                        |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 65 | CMAPL/0000101/2023 | RABI KISHORE SAHOO         | ADV.                     | //                        |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 66 | CMAPL/0000102/2023 | M/S.ORIENT PAPER MILLS     | SOUMYA MISHRA            | //                        |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 67 | CMAPL/0000103/2023 | SABITRI BARIK              | DINESH KUMAR MOHANTY     | //                        |
|    |                    | VS                         | VS                       | ()                        |
|    |                    | STATE OF ODISHA            |                          | //                        |
| 68 | CMP/0000147/2023   | SAROJINI DAS               | SHIB SHANKAR MOHANTY     | //                        |
|    |                    | VS                         | VS                       | ()                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 69        | CMP/0000148/2023   | SPECIAL SECRETARY-<br>MAHIPAL SINGH<br>VS<br>RUPA BAI                             | DEBASIS PANIGRAHI<br>VS         | //<br>//<br>0<br>//             |
| 70        | CONTC/0000863/2023 | LALKRUSHNA MURMU<br>VS<br>AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS      | MADHUMITA PANDA<br>VS           | //<br>0<br>//                   |
| 71        | CONTC/0000864/2023 | SUBRAT KUMAR PRADHAN<br>VS<br>AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS. | MADHUMITA PANDA<br>VS           | //<br>0<br>//                   |
| 72        | CONTC/0000865/2023 | ALEKHA SAHU<br>VS<br>AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS           | MADHUMITA PANDA<br>VS           | //<br>0<br>//                   |
| 73        | CONTC/0000866/2023 | BHARGABI TARIA<br>VS<br>AJAY KUMAR BHALLA, SECY., MINISTER OF HOME AFFAIRS.       | MADHUMITA PANDA<br>VS           | //<br>0<br>//                   |
| 74        | CONTC/0000867/2023 | K.MANGULU DORA<br>VS<br>AJAY KUMAR BHALLA,SECY. MINISTER OF HOME AFFAIRS          | MADHUMITA PANDA<br>VS           | //<br>0<br>//                   |
| 75        | CONTC/0000868/2023 | DR.NABAKRISHNA SAHOO<br>VS<br>SALINI PANDIT,IAS                                   | ADV.<br>VS                      | //<br>0<br>//                   |
| 76        | CONTC/0000869/2023 | MIHIR KUMAR SAHU<br>VS<br>DEBASISH SINGH, O.A.S.                                  | ADV.<br>VS                      | //<br>0<br>//                   |
| 77        | CONTC/0000870/2023 | SHAKTI PRASAD MOHANTY<br>VS<br>DEORANJAN KUMAR SINGH, I.A.S.                      | ADV<br>VS                       | //<br>0<br>//                   |
| 78        | CONTC/0000871/2023 | PRASANTA KUMAR MISHRA<br>VS<br>CHINMAYA KABI, O.F.S.                              | ADV<br>VS                       | //<br>0<br>//                   |
| 79        | CONTC/0000872/2023 | BISWAJIT BEHERA<br>VS<br>DR.UDDHABA CHANDRA MAJHI, I.A.S.                         | ADV<br>VS                       | //<br>0<br>//                   |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                 | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 80        | CONTC/0000873/2023 | PRASANTA KUMAR MISHRA<br>VS<br>SANJEEV KUMAR CHADHA, I.F.S. | ADV<br>VS                       | //<br>0                         |
| 81        | CONTC/0000874/2023 | DEBABRATA CHAKRA<br>VS<br>DEORANJAN KUMAR SINGH, IAS        | ADV.<br>VS                      | //<br>0                         |
| 82        | CONTC/0000875/2023 | KRUSHNA CHANDRA PARHI<br>VS<br>ASWATHY S., I.A.S.           | ADV.<br>VS                      | //<br>0                         |
| 83        | CONTC/0000876/2023 | SK.SAMMAT<br>VS<br>ASWATHY S., I.A.S.                       | ADV<br>VS                       | //<br>0                         |
| 84        | CONTC/0000877/2023 | ABHAYA KUMAR JENA<br>VS<br>ASWATHY S., I.A.S.               | ADV<br>VS                       | //<br>0                         |
| 85        | CONTC/0000878/2023 | AMULYA KUMAR DHAL<br>VS<br>ASWATHY S., I.A.S.               | ADV<br>VS                       | //<br>0                         |
| 86        | CONTC/0000879/2023 | SANJAY KUMAR NAIK<br>VS<br>ASWATHY S., I.A.S.               | ADV.<br>VS                      | //<br>0                         |
| 87        | CONTC/0000880/2023 | MAHESWAR MAHAKUD<br>VS<br>ASWATHY S., I.A.S.                | ADV<br>VS                       | //<br>0                         |
| 88        | CONTC/0000881/2023 | SANGHAMITRA NAYAK<br>VS<br>ASWATHY S., I.A.S.               | ADV.<br>VS                      | //<br>0                         |
| 89        | CONTC/0000882/2023 | KABINDRA KUMAR SAHOO<br>VS<br>ASWATHY S., I.A.S.            | ADV<br>VS                       | //<br>0                         |
| 90        | CONTC/0000883/2023 | NAROTTAM MAHANTA<br>VS<br>ASWATHY S., I.A.S.                | ADV<br>VS                       | //<br>0                         |
| 91        | CONTC/0000884/2023 | BABULAL MALLICK   | ADV.                            | //                              |



## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO         | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|--|--------------------------|--------------------------|
|     |                   | VS   | VS                       | 0                        |
| 92  | CONTC/000885/2023 | ASWATHY S., I.A.S.<br>JANARDAN MAHANTA   | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |
| 93  | CONTC/000886/2023 | ASWATHY S., I.A.S.<br>MAHENDRA KUMAR SINGH   | SANTOSH KUMAR DASH       | //                       |
|     |                   | VS   | VS                       | 0                        |
| 94  | CONTC/000887/2023 | VIJENDRA MEENA,SR. DIVISIONAL ENGINEER(WEST),SAMBALPUR<br>SUBASINI RANA                              | ADV.                     | //                       |
|     |                   | VS   | VS                       | 0                        |
| 95  | CONTC/000888/2023 | K.SUDARSHAN CHAKRAVARTHY,IAS<br>SANATAN SAHU   | ADV.                     | //                       |
|     |                   | VS   | VS                       | 0                        |
| 96  | CONTC/000889/2023 | TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, CUTTACK<br>SRIKUMAR PATEL                                  | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |
| 97  | CONTC/000890/2023 | LAXMAN BHOI, DISTRICT EDUCATION OFFICER, SONEPUR<br>SRIMANTA DASH                                    | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |
| 98  | CONTC/000891/2023 | SUBHRANTA KUMAR JENA, INSPECTOR IN CHARGE, TAMANDO POLICE STATION, KHORDHA<br>SARATA KUMAR PADIHARAI | MANASH RANJAN MOHANTY    | //                       |
|     |                   | VS   | VS                       | 0                        |
| 99  | CONTC/000892/2023 | SIDDESHWAR BALIRAM BONDAR,COLLECTOR AND D.M.,BHADRAK<br>PRATAP CHANDRA SAHU                          | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |
| 100 | CONTC/000893/2023 | ASWATHY S., I.A.S.<br>PRAHALLAD NAYAK  | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |
| 101 | CONTC/000894/2023 | SATYABRATA SAHU, I.A.S.<br>NARENDRA PRASAD MAJHI   | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |
| 102 | CONTC/000895/2023 | SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.<br>BHUBANESWAR KAND                               | ADV                      | //                       |
|     |                   | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| 103 | CONTC/0000896/2023 | SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT.<br>PRAMODINI SAHOO<br>VS          | ADV<br>VS                | //<br>//<br>0            |
| 104 | CONTC/0000897/2023 | SATYABRATA SAHU, I.A.S.<br>UDHABA SETHI<br>VS  | JYOTSNARANI RATH<br>VS   | //<br>//<br>0            |
| 105 | CONTC/0000898/2023 | SARAT CHANDRA SETHY, BLOCK DEVLOPMENT OFFICER, KALAHANDI<br>MANAS RANJAN PANDA<br>VS | ADV<br>VS                | //<br>//<br>0            |
| 106 | CONTC/0000899/2023 | SALINI PANDIT, I.A.S.<br>GOPAL KRISHNA BEHERA<br>VS                                  | ADV<br>VS                | //<br>//<br>0            |
| 107 | CONTC/0000900/2023 | SALINI PANDIT, I.A.S.<br>MALAYA KUMAR GAHIR<br>VS                                    | ADV<br>VS                | //<br>//<br>0            |
| 108 | CONTC/0000901/2023 | SALINI PANDIT, I.A.S.<br>MANASWINI PATNAIK<br>VS                                     | ADV<br>VS                | //<br>//<br>0            |
| 109 | CONTC/0000902/2023 | SALINI PANDIT, I.A.S.<br>NIMAIN CHARAN SAHOO<br>VS                                   | ADV<br>VS                | //<br>//<br>0            |
| 110 | CONTC/0000903/2023 | SALINI PANDIT, I.A.S.<br>JAGMOHAN SAHU<br>VS   | ADV<br>VS                | //<br>//<br>0            |
| 111 | CONTC/0000904/2023 | SALINI PANDIT, I.A.S.<br>NARENDRA KUMAR PUJHARI<br>VS                                | ADV<br>VS                | //<br>//<br>0            |
| 112 | CONTC/0000905/2023 | SALINI PANDIT, I.A.S.<br>PRAGATI ROUT<br>VS  | ADV<br>VS                | //<br>//<br>0            |
| 113 | CONTC/0000906/2023 | SALINI PANDIT, I.A.S.<br>KSHETRA MOHAN SAHU<br>VS                                    | ADV<br>VS                | //<br>//<br>0            |
|     |                    | SALINI PANDIT, I.A.S.  |                          | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                           | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 114       | CONTC/0000907/2023 | SAKTILAL BHOI<br>VS<br>SALINI PANDIT, I.A.S.          | ADV<br>VS                       | //<br>0<br>//                   |
| 115       | CONTC/0000908/2023 | SANTOSH KUMAR SAHA<br>VS<br>SALINI PANDIT, I.A.S.     | ADV<br>VS                       | //<br>0<br>//                   |
| 116       | CONTC/0000909/2023 | SUSHANTA KUMAR PRADHAN<br>VS<br>SALINI PANDIT, I.A.S. | ADV<br>VS                       | //<br>0<br>//                   |
| 117       | CONTC/0000910/2023 | SHUBHENDU KUMAR PANDA<br>VS<br>SALINI PANDIT, I.A.S.  | ADV<br>VS                       | //<br>0<br>//                   |
| 118       | CONTC/0000911/2023 | DUBRAJ MAHANTA<br>VS<br>SOUDAMINI NAYAK,OAS           | AMIT PRASAD BOSE<br>VS          | //<br>0<br>//                   |
| 119       | CONTC/0000912/2023 | SANTURAM HARIJAN<br>VS<br>ASWATHY.S, I.A.S.           | ADV<br>VS                       | //<br>0<br>//                   |
| 120       | CONTC/0000913/2023 | DEBASIS SARKAR<br>VS<br>ASWATHY.S, I.A.S.             | ADV<br>VS                       | //<br>0<br>//                   |
| 121       | CONTC/0000914/2023 | DHANSAI BHATRA<br>VS<br>ASWATHY.S, I.A.S.             | ADV<br>VS                       | //<br>0<br>//                   |
| 122       | CONTC/0000915/2023 | KUMUD CHANDRA DHURUA<br>VS<br>ASWATHY.S, I.A.S.       | ADV<br>VS                       | //<br>0<br>//                   |
| 123       | CONTC/0000916/2023 | KAMAL LOCHAN SUNA<br>VS<br>ASWATHY.S, I.A.S.          | ADV<br>VS                       | //<br>0<br>//                   |
| 124       | CONTC/0000917/2023 | BIJAY KUMAR SAHU<br>VS<br>ASWATHY S., I.A.S.          | ADV<br>VS                       | //<br>0<br>//                   |
| 125       | CONTC/0000918/2023 | GIRIDHARI NAYAK                                       | ADV                             | //                              |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO         | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE      |
|-----|-------------------|---|--------------------------|-------------------------------|
|     |                   | VS  | VS                       | ()                            |
| 126 | CONTR/000006/2023 | ASWATHY.S, I.A.S.<br>RABINDRA DAS                                   | ADV.                     | //<br>/0                      |
|     |                   | VS  | VS                       | ()                            |
| 127 | CONTR/000007/2023 | I.I.C.,BHADRAK RURAL P.S.<br>MAMATA SAHU                            | ADV.                     | //<br>/0                      |
|     |                   | VS  | VS                       | ()                            |
| 128 | CONTR/000008/2023 | ANUSAYA NAYAK, I.I.C., MAHILA P.S.<br>SWARNALATA PAHI               | ADV.                     | //<br>/0                      |
|     |                   | VS  | VS                       | ()                            |
| 129 | CRLA/0000164/2023 | OFFICER IN CHARGE,KENDUAPADA POLICE OUT POST<br>PRASANTA BEHERAMALI | JUGALA KISHORE PANDA     | //<br>ATHAMALLIK /56 /2020    |
|     |                   | VS  | VS                       | ()                            |
| 130 | CRLA/0000165/2023 | STATE OF ODISHA<br>ANAM @ SATYA PRAKASH JENA                        | PUSPAMITRA MOHAPATRA     | //<br>BALASORE TOWN /64 /2017 |
|     |                   | VS  | VS                       | ()                            |
| 131 | CRLA/0000166/2023 | STATE OF ODISHA<br>LIPU @ SUSHIL BEHERA                             | SATYABRATA MOHANTY (1)   | //<br>ASKA /176 /2008         |
|     |                   | VS  | VS                       | ()                            |
| 132 | CRLA/0000167/2023 | STATE OF ODISHA<br>TIMAN @ MAHENDRA SUNA                            | BHARAT BHUSAN ROURAY     | //<br>SOHELLA /16 /2012       |
|     |                   | VS  | VS                       | ()                            |
| 133 | CRLLP/000006/2023 | STATE OF ODISHA<br>KAPILA SWAIN                                     | S.K.JENA                 | //<br>/0                      |
|     |                   | VS  | VS                       | ()                            |
| 134 | CRLMA/000045/2023 | BASUDEV SWAIN<br>PRAHALLAD NANDA                                    | ADV.                     | //<br>/0                      |
|     |                   | VS  | VS                       | ()                            |
| 135 | CRLMA/000046/2023 | STATE OF ODISHA<br>DHRUBA CHARAN MOHANTY                            | SARADA PRASANNA SARANGI  | //<br>PARADEEP /125 /1995     |
|     |                   | VS  | VS                       | ()                            |
| 136 | CRLMA/000047/2023 | STATE OF ODISHA<br>GITANJALI DAS                                    | SHAKTIDHAR MISHRA        | //<br>PIRAHAT P.S /111 /2021  |
|     |                   | VS  | VS                       | ()                            |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL           | PS CASE/LOWER COURT CASE  |
|-----|--------------------|---|------------------------------------|---|
| 137 | CRLMC/0000710/2023 | STATE OF ODISHA<br>KANAKLATA BISWAL<br>VS   | AMIYA RANJAN SWAIN<br>VS           | //<br>/ /0<br>()  |
| 138 | CRLMC/0000711/2023 | STATE OF ODISHA<br>B.RAKESH<br>VS   | JEETENDRA SAHU<br>VS               | //<br>/ /0<br>()  |
| 139 | CRLMC/0000712/2023 | STATE OF ODISHA<br>GEETARANI SABATA<br>VS   | SAKTI MOHAN BEHERA<br>VS           | //<br>JEYPORE TOWN /267 /2022<br>()   |
| 140 | CRLMC/0000713/2023 | STATE OF ODISHA<br>TOFAN DAS<br>VS  | ANIMA KUMARI DEI<br>VS             | //<br>KUJANGA /409 /2021<br>()  |
| 141 | CRLMC/0000714/2023 | STATE OF ODISHA<br>SUFYAN KHAN<br>VS  | DEEPAK KU SAHOO<br>VS              | //<br>BINJHARPUR /319 /2020<br>()   |
| 142 | CRLMC/0000715/2023 | STATE OF ODISHA<br>SK AJHARUDDIN<br>VS  | DEEPAK KU SAHOO<br>VS              | //<br>BARI /140 /2021<br>()   |
| 143 | CRLMC/0000716/2023 | STATE OF ODISHA<br>HAPPY@SUSHANTA PARIDA<br>VS  | RANJAN KUMAR NAYAK<br>VS           | //<br>NUAGAON /15 /2022<br>()   |
| 144 | CRLMC/0000717/2023 | STATE OF ODISHA<br>BANARASILAL AGARWAL<br>VS  | BYOMOKESH SAHOO<br>VS              | //<br>KUCHINDA /100 /2018<br>()   |
| 145 | CRLMC/0000718/2023 | STATE OF ODISHA<br>MAHESWAR SAHOO<br>VS   | SUNIL KUMAR PANDA<br>VS            | //<br>JAJPUR SADAR /343 /2022<br>S.D.J.M.,JAJPUR(Jajapur )<br>CT/0002698/2022 |
| 146 | CRLMC/0000719/2023 | STATE OF ODISHA<br>A.JOHNSSEL RAJA<br>VS  | DURGA PRASAD NANDA(SR. ADV.)<br>VS | //<br>JUNAGARH /309 /2015<br>()   |
| 147 | CRLMC/0000720/2023 | ASSISTANT DIRECTOR,ENFORCEMENT DIRECTORATE<br>KANHU CHARAN @ DIBYA KISHORE MALLIK<br>VS | PRIYA RANJAN SINGH<br>VS           | //<br>DHENKANAL TOWN /107 /2022<br>()   |
|     |                    | STATE OF ORISSA   |                                    | //  |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>          |
|-----------|--------------------|--|---------------------------------|--|
| 148       | CRLMC/0000721/2023 | MANOJ KUMAR BEHERA<br>VS<br>STATE OF ODISHA                  | JYOTIRMAYA SAHOO<br>VS          | MOHANA /47 /2014<br>()<br>//             |
| 149       | CRLMC/0000722/2023 | BIJU MAHAKUL<br>VS<br>STATE OF ODISHA                        | MANAS KUMAR CHAND<br>VS         | / /0<br>()<br>//                         |
| 150       | CRLMC/0000723/2023 | PRAKASH JHA<br>VS<br>STATE OF ODISHA                         | DEVASHIS PANDA<br>VS            | KAMAKHYANAGAR /140 /2012<br>()<br>//     |
| 151       | CRLMC/0000724/2023 | NISCHAL CHOUDHURY<br>VS<br>M/S NAMO NARAYANI ENTERPRISES     | CHINMAYA MOHANTY<br>VS          | / /0<br>()<br>//                         |
| 152       | CRLMC/0000725/2023 | SARADA PRASAD SAHOO<br>VS<br>STATE OF ODISHA                 | SAMVIT MOHANTY<br>VS            | JAGATSINGPUR /87 /2023<br>()<br>//       |
| 153       | CRLMC/0000726/2023 | BIBEK KUMAR SWAIN<br>VS<br>STATE OF ODISHA                   | BISWARANJAN DALAI<br>VS         | PATKURA /219 /2020<br>()<br>//           |
| 154       | CRLMC/0000727/2023 | SANDEEP KUMAR SAHOO<br>VS<br>STATE OF ODISHA                 | PRASANTA KUMAR SAHOO<br>VS      | MAHILA P.S.(BBSR) /90 /2015<br>()<br>//  |
| 155       | CRLMC/0000728/2023 | PRAKASH MOHARANA<br>VS<br>STATE OF ODISHA                    | CHIRANJAYA MOHANTY<br>VS        | PATTAMUNDAI /367 /2018<br>()<br>//       |
| 156       | CRLMC/0000729/2023 | KRUPASINDHU GAHANA<br>VS<br>STATE OF ODISHA                  | RAJALAXMI BISWAL<br>VS          | TALCHER TOWN /124 /2014<br>()<br>//      |
| 157       | CRLMC/0000730/2023 | AMIT KUMAR JHANKAR<br>VS<br>STATE OF ODISHA                  | PRASNNA KUMAR PANDA<br>VS       | MAHILA PS SAMBALPUR /5 /2019<br>()<br>// |
| 158       | CRLMC/0000731/2023 | RABINDRA SIAL @ RABINDRA KUMAR SIAL<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS        | / /0<br>()<br>//                         |
| 159       | CRLMC/0000732/2023 | PINKU@DIPAN KRUSHNA@DIPAN KUMAR DAS                          | DEEPAK KU SAHOO                 | KENDRAPARA /192 /2021                    |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>              | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>       |
|-----------|--------------------|--|---------------------------------|---------------------------------------|
|           |                    | VS                                       | VS                              | ()                                    |
| 160       | CRLMC/0000733/2023 | STATE OF ODISHA<br>NIRMAL DASH           | SUSAMPAD HOTA                   | //<br>ORKEL /22 /2021                 |
|           |                    | VS                                       | VS                              | ()                                    |
| 161       | CRLMC/0000734/2023 | STATE OF ODISHA<br>KATHIA@PRASANT BEHERA | SHTHITAPRAJNA S. SATYADARSHI    | //<br>NARASINGHPUR /11 /2011          |
|           |                    | VS                                       | VS                              | ()                                    |
| 162       | CRLMC/0000735/2023 | STATE OF ODISHA<br>UPENDRA BHUKTA        | GIRIJA SANKAR NAYAK             | //<br>BANARAPAL /129 /2022            |
|           |                    | VS                                       | VS                              | ()                                    |
| 163       | CRLMC/0000736/2023 | STATE OF ODISHA<br>GIRISH CHANDRA NAIK   | DEEPAK KUMAR MOHAPATRA          | //<br>BIDANASI /129 /2022             |
|           |                    | VS                                       | VS                              | ()                                    |
| 164       | CRLMC/0000737/2023 | STATE OF ODISHA<br>SANDIPANI MISHRA      | KABIRAJ PRADHAN                 | //<br>TANGI (KHURDA) /499 /2022       |
|           |                    | VS                                       | VS                              | ()                                    |
| 165       | CRLMC/0000738/2023 | STATE OF ODISHA<br>RAVI RANJAN           | ARUN KUMAR ACHARYA              | //<br>CHAULIAGANJA /290 /2021         |
|           |                    | VS                                       | VS                              | ()                                    |
| 166       | CRLMC/0000739/2023 | STATE OF ODISHA<br>KAILASH CHANDRA SWAIN | ALOK KUMAR MOHAPATRA            | //<br>BERHAMPUR CYBER CRIME /39 /2022 |
|           |                    | VS                                       | VS                              | ()                                    |
| 167       | CRLMC/0000740/2023 | STATE OF ODISHA<br>MAMATA MOHANTY        | SANJIB KUMAR BHANJADEO          | //<br>SALIPUR /45 /2023               |
|           |                    | VS                                       | VS                              | ()                                    |
| 168       | CRLMC/0000741/2023 | STATE OF ODISHA<br>AJIT@AJAIT BEHERA     | AKSHAYA KUMAR SAHOO             | //<br>KHARIAR /214 /2021              |
|           |                    | VS                                       | VS                              | ()                                    |
| 169       | CRLMC/0000742/2023 | STATE OF ODISHA<br>SRIBATSHA DALEI       | GOURI MOHAN RATH                | //<br>CUTTACK VIGILANCE /37 /2012     |
|           |                    | VS                                       | VS                              | ()                                    |
| 170       | CRLMC/0000743/2023 | STATE OF ODISHA(VIG.)<br>DUNGA RAMEYA    | SUSANTA KUMAR JETHY             | //<br>JARADA /177 /2020               |
|           |                    | VS                                       | VS                              | ()                                    |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 171       | CRLMC/0000744/2023 | STATE OF ODISHA<br>DUNGA DAMBARU<br>VS           | SUSANTA KUMAR JETHY<br>VS       | //<br>JARADA /176 /2020<br>()   |
| 172       | CRLMC/0000745/2023 | STATE OF ODISHA<br>DATTI DHARMA@DHARMA RAO<br>VS | SUSANTA KUMAR JETHY<br>VS       | //<br>JARADA /94 /2020<br>()    |
| 173       | CRLMP/0000263/2023 | STATE OF ODISHA<br>NABI KANDI<br>VS              | KRUSHNA CHANDRA DASH<br>VS      | //<br>/ /0<br>()                |
| 174       | CRLMP/0000264/2023 | STATE OF ODISHA<br>SAHADEV SHIKA<br>VS           | ALOK KUMAR DAS<br>VS            | //<br>/ /0<br>()                |
| 175       | CRLMP/0000265/2023 | STATE OF ODISHA<br>JUDHISTIRA SAHU<br>VS         | ALOK KUMAR DAS<br>VS            | //<br>/ /0<br>()                |
| 176       | CRLMP/0000266/2023 | STATE OF ODISHA<br>TAPAN KUMAR GOCHHAYAT<br>VS   | PADMALAYA MOHAPATRA<br>VS       | //<br>/ /0<br>()                |
| 177       | CRLMP/0000267/2023 | STATE OF ODISHA<br>SK.USMAN<br>VS                | PRAVASH CH JENA<br>VS           | //<br>/ /0<br>()                |
| 178       | CRLMP/0000268/2023 | STATE OF ODISHA<br>BALARAM BEHERA<br>VS          | NETRANANDA BISWAL<br>VS         | //<br>/ /0<br>()                |
| 179       | CRLMP/0000269/2023 | STATE OF ODISHA<br>JYOSTNARANI PALEI<br>VS       | ACHYUTANANDA PATTANAİK<br>VS    | //<br>/ /0<br>()                |
| 180       | CRLMP/0000270/2023 | STATE OF ODISHA<br>PURNIMA BEHERA<br>VS          | SARATHI JYOTI MOHANTY<br>VS     | //<br>/ /0<br>()                |
| 181       | CRLMP/0000271/2023 | STATE OF ODISHA<br>KUMAR MEKAP<br>VS             | RAKESH KUMAR ROUSTRAY<br>VS     | //<br>/ /0<br>()                |
|           |                    | STATE OF ODISHA                                  |                                 | //                              |



## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO         | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|-------------------|--|-----------------------------|--------------------------|
| 182 | FAO/000065/2023   | ARATI BEHERA<br>VS<br>SAROJ KUMAR DHIR   | BISWAJIT MOHANTY<br>VS      | //<br>0<br>//            |
| 183 | FAO/000066/2023   | MANAGER,LEGAL,M/S.BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.<br>VS<br>PRASANTA KANDI | DRANDE KUMAR<br>VS          | //<br>0<br>//            |
| 184 | FAO/000067/2023   | THE MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD.<br>VS<br>RAMESH CHANDRA MOHANTY    | ADPM ALI KHAN<br>VS         | //<br>0<br>//            |
| 185 | MACA/000098/2023  | D.M./M/S.UNITED INDIA INSURANCE CO. LTD.<br>VS<br>SUKANTI PALEI                        | SANTOSH KUMAR MOANTY<br>VS  | //<br>0<br>//            |
| 186 | MACA/000099/2023  | D.M., UNITED INDIA INSURANCE CO. LTD.<br>VS<br>SUKANTI PALEI                           | SANTOSH KUMAR MOHANTY<br>VS | //<br>0<br>//            |
| 187 | MACA/000100/2023  | THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.<br>VS<br>SOBHABATI MAHARANA             | LEED DUTTA<br>VS            | //<br>0<br>//            |
| 188 | MACA/000101/2023  | MADHUSUDAN MALLIK<br>VS<br>SABITA PATI   | KAPILA CHARAN NAYAK<br>VS   | //<br>0<br>//            |
| 189 | MACA/000102/2023  | AMARESH ROUT<br>VS<br>SUBHRANSU SEKHAR SENAPATI  | BISWAJIT MOHANTY<br>VS      | //<br>0<br>//            |
| 190 | RPFAM/000036/2023 | PRASANNA KUMAR DAS<br>VS<br>BIDULATA DAS   | BINAYA KUMAR MOHANTY<br>VS  | //<br>0<br>//            |
| 191 | RPFAM/000037/2023 | SHAIKH RIZWAN HASIM<br>VS<br>TABASUM NESHA   | SUSANTA KUMAR BARAL<br>VS   | //<br>0<br>//            |
| 192 | RPFAM/000038/2023 | RANJIT BEHERA<br>VS<br>RUNUSHREE BEHERA  | PRASANTA KUMAR SINGH<br>VS  | //<br>0<br>//            |
| 193 | RPFAM/000039/2023 | ASISH KUMAR SAHU   | KARTIK CHANDRA TRIPATHY     | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                       | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|----------------------------|--------------------------|
|     |                    | VS   | VS                         | 0                        |
| 194 | RSA/000044/2023    | SMARANIKA SAHOO<br>RANJITA MOHARANA        | AJODHYA RANJAN DASH        | //                       |
|     |                    | VS   | VS                         | 0                        |
| 195 | RSA/000045/2023    | BIJENDRA MOHAPATRA<br>SUKANTI PARAMANIK    | SANGRAMJIT PANDA           | //                       |
|     |                    | VS   | VS                         | 0                        |
| 196 | RSA/000046/2023    | PRATIVA GIRI<br>KHATI NAIK                 | SOUMENDRA PATTANAIAK       | //                       |
|     |                    | VS   | VS                         | 0                        |
| 197 | RVWPET/000033/2023 | BAIJAYANTI PATEL<br>M.D., O.S.W.C.         | ER. NAGENDRA KUMAR MOHANTY | //                       |
|     |                    | VS   | VS                         | 0                        |
| 198 | RVWPET/000034/2023 | SATYANARAYAN SAHU<br>ITISHREE ROUT         | DURGA CHARAN DEY           | //                       |
|     |                    | VS   | VS                         | 0                        |
| 199 | RVWPET/000035/2023 | SARAT CH.SWAIN<br>SAROJ DASH               | GOKULANANDA MOHAPATRA      | //                       |
|     |                    | VS   | VS                         | 0                        |
| 200 | TRP(C)/000060/2023 | GIRIBALA DASH<br>PUSPANJALI SAHU           | BISWAJIT MOHAPATRA         | //                       |
|     |                    | VS   | VS                         | 0                        |
| 201 | TRP(C)/000061/2023 | HRUSHIKESH SAHU<br>NIYALEE MOHARANA        | BIBEKANANDA NAYAK          | //                       |
|     |                    | VS   | VS                         | 0                        |
| 202 | TRP(C)/000062/2023 | SIDHARTH SANKAR MOHARANA<br>S.PRIYANKA RAO | ASHOK KUMAR SAHOO          | //                       |
|     |                    | VS   | VS                         | 0                        |
| 203 | TRPCRL/000009/2023 | K. BIJAYA KUMAR<br>LEETA NAYAK             | RAMAKANTA SAHOO            | //0                      |
|     |                    | VS   | VS                         | 0                        |
| 204 | WA/0000173/2023    | PRASANTA KUMAR BARIK<br>DURYODHAN SAHOO    | RANJAN KUMAR ROUT          | //                       |
|     |                    | VS   | VS                         | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO       | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL                 | PS CASE/LOWER COURT CASE |
|-----|-----------------|--|--|--------------------------|
| 205 | WA/0000174/2023 | COMMISSIONER CUM PRINCIPAL SECRETARY, G.A. DEPT.<br>STATE OF ODISHA<br>VS<br>DEBENDRA NATH PUHAN | TARUN PATNAIK, A.S.C.<br>VS              | //<br>//<br>0<br>//      |
| 206 | WA/0000175/2023 | STATE OF ODISHA<br>VS<br>PRAMOD KUMAR NAYAK  | TARUN PATNAIK, A.S.C.<br>VS              | //<br>0<br>//            |
| 207 | WA/0000176/2023 | STATE OF ODISHA<br>VS<br>TUSHAR KANTA JENA   | TARUN PATNAIK, A.S.C.<br>VS              | //<br>0<br>//            |
| 208 | WA/0000177/2023 | STATE OF ODISHA<br>VS<br>PRAFULLA KUMAR MISHRA   | SANDEEP PARIDA, SR.S.C (S AND ME)<br>VS  | //<br>0<br>//            |
| 209 | WA/0000178/2023 | STATE OF ODISHA<br>VS<br>KISHORI KUMARI PATRA  | SANDEEP PARIDA, SR S.C.<br>VS            | //<br>0<br>//            |
| 210 | WA/0000179/2023 | RUNISA RANI DAS<br>VS<br>STATE OF ODISHA   | SRIKAR KUMAR RATH<br>VS                  | //<br>0<br>//            |
| 211 | WA/0000180/2023 | STATE OF ODISHA<br>VS<br>PURNA CHANDRA SAHU  | SANDEEP PARIDA, SR.S.C (S AND ME)<br>VS  | //<br>0<br>//            |
| 212 | WA/0000181/2023 | STATE OF ODISHA<br>VS<br>LOBHABATI PATEL   | SANDEEP PARIDA, SR S.C. (S AND ME)<br>VS | //<br>0<br>//            |
| 213 | WA/0000182/2023 | RAMESH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA  | SAMEER KUMAR DAS<br>VS                   | //<br>0<br>//            |
| 214 | WA/0000183/2023 | DINESH KUMAR JAIN<br>VS<br>COLLECTOR, JHARSUGUDA   | SANJEEV UDGATA<br>VS                     | //<br>0<br>//            |
| 215 | WA/0000184/2023 | STATE OF ODISHA<br>VS<br>DARSANIA DEHURY   | SANDEEP PARIDA, SR, S.C (S AND ME)<br>VS | //<br>0<br>//            |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL            | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-------------------------------------|--------------------------|
| 216 | WA/0000185/2023    | ADDL. CHIEF SECY., WATER RESOURCES DEPT.<br>VS<br>SURESH CHANDRA SAHOO | BIBHU PRASAD TRIPATHY, A.G.A.<br>VS | //<br>0<br>//            |
| 217 | WA/0000186/2023    | STATE OF ODISHA<br>VS<br>SHASHADHAR MOHAPATRA                          | TARUN PATNAIK, A.S.C.<br>VS         | //<br>0<br>//            |
| 218 | WA/0000187/2023    | STATE OF ODISHA<br>VS<br>PURNA CHANDRA SAMAL                           | SASWAT DAS, A.G.A.<br>VS            | //<br>0<br>//            |
| 219 | WA/0000188/2023    | STATE OF ODISHA<br>VS<br>SHASHADHAR MOHAPATRA                          | TARUN PATNAIK<br>VS                 | //<br>0<br>//            |
| 220 | WA/0000189/2023    | STATE OF ODISHA<br>VS<br>DIBAKAR TRIPATHY                              | SASWAT DAS, A.G.A.<br>VS            | //<br>0<br>//            |
| 221 | WA/0000190/2023    | PUSHPANJALI GAANA<br>VS<br>STATE TRANSPORT AUTHORITY, ODISHA           | DEBABRATA DAS<br>VS                 | //<br>0<br>//            |
| 222 | WA/0000191/2023    | STATE OF ODISHA<br>VS<br>KHITISH CHANDRA BHOI                          | TARUN PATNAIK, A.S.C.<br>VS         | //<br>0<br>//            |
| 223 | WP(C)/0003859/2023 | PRALAYA KUMAR SWAIN<br>VS<br>STATE OF ODISHA                           | PRASANTA KUMAR NANDA<br>VS          | //<br>0<br>//            |
| 224 | WP(C)/0003860/2023 | SK.FARID<br>VS<br>STATE OF ODISHA                                      | PRASANTA KUMAR NANDA<br>VS          | //<br>0<br>//            |
| 225 | WP(C)/0003861/2023 | NIDRABATI BARIHA<br>VS<br>COMMNR. CUM SECY TO GOVT. OF ODISHA, BBSR    | AMITABH PRADHAN<br>VS               | //<br>0<br>//            |
| 226 | WP(C)/0003862/2023 | ASHOK DEBTA<br>VS<br>COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR        | AMITABH PRADHAN<br>VS               | //<br>0<br>//            |
| 227 | WP(C)/0003863/2023 | AKSHYA SAHU  | AMITABH PRADHAN                     | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
| 228 | WP(C)/0003864/2023 | COMMN. CUM SECY. TO GOVT. OF ODISHA, BBSR<br>DINABANDHU NAIK | AMITABH PRADHAN          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 229 | WP(C)/0003865/2023 | COMMN. CUM SECY. TO GOVT. OF ODISHA, BBSR<br>ANJANA CHAND    | AMITABH PRADHAN          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 230 | WP(C)/0003866/2023 | COMMN. CUM SECY. TO GOVT. OF ODISHA, BBSR<br>LUNA SAMAL      | SUSHANTA KUMAR MISHRA    | //                       |
|     |                    | VS   | VS                       | 0                        |
| 231 | WP(C)/0003867/2023 | STATE OF ODISHA<br>JUGAL KISHORE MOHAPATRA                   | SURENDRA KUMAR SAHOO     | //                       |
|     |                    | VS   | VS                       | 0                        |
| 232 | WP(C)/0003868/2023 | STATE OF ODISHA<br>MINI NAYAK                                | AJIT CHANDRA MOHAPATRA   | //                       |
|     |                    | VS   | VS                       | 0                        |
| 233 | WP(C)/0003869/2023 | STATE OF ODISHA<br>RAJANIKANTA PATTNAIK                      | BIPIN KUMAR NAYAK        | //                       |
|     |                    | VS   | VS                       | 0                        |
| 234 | WP(C)/0003870/2023 | STATE OF ODISHA<br>PRAMODA KUMAR SWAIN                       | BIPIN KUMAR NAYAK        | //                       |
|     |                    | VS   | VS                       | 0                        |
| 235 | WP(C)/0003871/2023 | STATE OF ODISHA<br>AGASTI PALAKHIA                           | BISWARANJAN PARAMGURU    | //                       |
|     |                    | VS   | VS                       | 0                        |
| 236 | WP(C)/0003872/2023 | STATE OF ODISHA<br>NARAYAN CHANDRA JENA                      |                          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 237 | WP(C)/0003873/2023 | STATE OF ODISHA<br>BICHITRA KUMAR SAHOO                      | AMLANJYOTI ROUT          | //                       |
|     |                    | VS   | VS                       | 0                        |
| 238 | WP(C)/0003874/2023 | STATE OF ODISHA<br>ASHOK KUMAR PANDA                         | GOPINATH PANDA           | //                       |
|     |                    | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL              | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------------|--------------------------|
| 239 | WP(C)/0003875/2023 | PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS (PENSIONS), U.P.<br>M/S BHAGIRATHI PRADHAN<br>VS | BHABANI PRASAD MOHANTY<br>VS          | //<br>//<br>()           |
| 240 | WP(C)/0003876/2023 | THE CT AND GST OFFICER, NAYAGARH<br>DURYODHAN PRADHAN<br>VS                               | JYOTIRMAY GUPTA<br>VS                 | //<br>//<br>()           |
| 241 | WP(C)/0003877/2023 | STATE OF ODISHA<br>MADAN SETHY<br>VS  | SUBHRANSU BHUSAN MOHANTY<br>VS        | //<br>//<br>()           |
| 242 | WP(C)/0003878/2023 | STATE OF ODISHA<br>ASHOK KUMAR DAS<br>VS  | DURGA PRASAD PRADHAN<br>VS            | //<br>//<br>()           |
| 243 | WP(C)/0003879/2023 | STATE OF ODISHA<br>PRATAP KUMAR SAHU<br>VS  | PRADEEP KUMAR MAHAPATRA<br>VS         | //<br>//<br>()           |
| 244 | WP(C)/0003880/2023 | STATE OF ODISHA<br>RAMESH CHANDRA SAHOO<br>VS   | DEEPALI MAHAPATRA<br>VS               | //<br>//<br>()           |
| 245 | WP(C)/0003881/2023 | STATE OF ODISHA<br>GANAPATI COLLEGE OF PHARMACY, PARALAKHEMUNDA<br>VS                     | ANANDA V BAGCHI<br>VS                 | //<br>//<br>()           |
| 246 | WP(C)/0003882/2023 | THE SECY. HEALTH DEPT. GOVT. OF ODISHA,<br>PRAVAKAR GARNAYAK<br>VS                        | BBSR<br>PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>()           |
| 247 | WP(C)/0003883/2023 | STATE OF ODISHA<br>PRAMOD KUMAR NAYAK<br>VS   | KEDAR CHANDRA SARANGI<br>VS           | //<br>//<br>()           |
| 248 | WP(C)/0003884/2023 | M/S HARD ROCK INTERNATIONAL, DELHI<br>AKSHAYA KUMAR BEHERA<br>VS                          | PRADEEP KUMAR MAHAPATRA<br>VS         | //<br>//<br>()           |
| 249 | WP(C)/0003885/2023 | STATE OF ODISHA<br>MANAS RANJAN SWAIN<br>VS   | DEBASNAN DAS<br>VS                    | //<br>//<br>()           |
|     |                    | STATE OF ODISHA   |                                       | //                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 250       | WP(C)/0003886/2023 | DALI PRADHAN<br>VS<br>STATE OF ODISHA                              | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 251       | WP(C)/0003887/2023 | ASHOK KUMAR MATHA<br>VS<br>STATE OF ODISHA                         | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 252       | WP(C)/0003888/2023 | KUNTI ROUT<br>VS<br>STATE OF ODISHA                                | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 253       | WP(C)/0003889/2023 | PRABHATI BHOI<br>VS<br>STATE OF ODISHA                             | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 254       | WP(C)/0003890/2023 | GOVERNING BODY OF SHREE LADUKESH ANCHALIA<br>VS<br>STATE OF ODISHA | BA. HINDRASEKUSARAOENKA<br>VS   | //<br>0<br>//                   |
| 255       | WP(C)/0003891/2023 | DURGA PRASANNA DEY<br>VS<br>STATE OF ODISHA                        | DURGESH NARAYAN RATH<br>VS      | //<br>0<br>//                   |
| 256       | WP(C)/0003892/2023 | BIDYA BHOI<br>VS<br>STATE OF ODISHA                                | BINOD KUMAR HATI<br>VS          | //<br>0<br>//                   |
| 257       | WP(C)/0003893/2023 | RAMESH CHANDRA DASH<br>VS<br>STATE OF ODISHA                       | NIRANJAN NAYAK<br>VS            | //<br>0<br>//                   |
| 258       | WP(C)/0003894/2023 | SHISHIR KUMAR SAHU<br>VS<br>STATE OF ODISHA                        | NIRANJAN NAYAK<br>VS            | //<br>0<br>//                   |
| 259       | WP(C)/0003895/2023 | ABDUL HAKIM KHAN<br>VS<br>STATE OF ODISHA                          | SAROJ KUMAR PADHI<br>VS         | //<br>0<br>//                   |
| 260       | WP(C)/0003896/2023 | PRAHALLAD PAIKRAY<br>VS<br>STATE OF ODISHA                         | ARJUNA CHARAN BEHERA<br>VS      | //<br>0<br>//                   |
| 261       | WP(C)/0003897/2023 | RABINDRA PRASAD PATTNAIK   | PRADEEP KUMAR MOHAPATRA         | //                              |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
| 262       | WP(C)/0003898/2023 | THE DM CUM COLLECTOR, ANGUL<br>RITESH KUMAR AGRAWAL                                | BIJAY PANDA                     | //                              |
|           |                    | VS   | VS                              | 0                               |
| 263       | WP(C)/0003899/2023 | THE INCOME TAX OFFICER, WARD 2(1), SAMBALPUR<br>SHANKAR LAL AGRAWALA               | BIJAY PANDA                     | //                              |
|           |                    | VS   | VS                              | 0                               |
| 264       | WP(C)/0003900/2023 | THE INCOME TAX OFFICER, WARD 2(1), SAMBALPUR<br>CHANDESWAR HIGH SCHOOL, GARHKHARAD | BANSHIDHAR SATAPATHY            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 265       | WP(C)/0003901/2023 | STATE OF ODISHA<br>MANOJ KUMAR GHOSH   | SUBAS CHANDRA DAS               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 266       | WP(C)/0003902/2023 | SUPERINTENDING ENGINEER, ELECTRICAL CIRCLE, BARIPADA<br>PRADEEP KUMAR POLAI        | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 267       | WP(C)/0003903/2023 | STATE OF ODISHA<br>MAHENDRA SAHOO  | DAYANIDHI MOHANTY               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 268       | WP(C)/0003904/2023 | UCO BANK, BHADRAK<br>TANKADHAR NAIK  | SESHADEV DASH                   | //                              |
|           |                    | VS   | VS                              | 0                               |
| 269       | WP(C)/0003905/2023 | STATE OF ODISHA<br>MAHENDRA PUJARI   | SAPAN KUMAR PAL                 | //                              |
|           |                    | VS   | VS                              | 0                               |
| 270       | WP(C)/0003906/2023 | GOVT. OF ODISHA<br>DULLAV CHARAN BARIK   | SAPAN KUMAR PAL                 | //                              |
|           |                    | VS   | VS                              | 0                               |
| 271       | WP(C)/0003907/2023 | STATE OF ODISHA<br>PRASANT KUMAR PRADHAN   | SAUBHAGYA KUMAR SAMAL           | //                              |
|           |                    | VS   | VS                              | 0                               |
| 272       | WP(C)/0003908/2023 | THE CHANCELLOR, OUAT, BBSR<br>LAXMI NARAYAN ACHARYA                                | LAXMIKANTA MOHANTY              | //                              |
|           |                    | VS   | VS                              | 0                               |



**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 273       | WP(C)/0003909/2023 | STATE OF ODISHA<br>RINA SETHY<br>VS                              | PRABIR KUMAR RAY<br>VS          | //<br>//<br>()                  |
| 274       | WP(C)/0003910/2023 | STATE OF ODISHA<br>TOFAN KUMAR JENA<br>VS                        | SANJIB MOHANTY<br>VS            | //<br>//<br>()                  |
| 275       | WP(C)/0003911/2023 | STATE OF ODISHA<br>AJAYA KUMAR DAS<br>VS                         | JYOTSNAMAYEE SAHOO<br>VS        | //<br>//<br>()                  |
| 276       | WP(C)/0003912/2023 | STATE OF ODISHA<br>UMASHANKAR SAHOO<br>VS                        | DIPTI RANJAN SWAIN<br>VS        | //<br>//<br>()                  |
| 277       | WP(C)/0003913/2023 | R.T.O., KORAPUT<br>BASANTA KUMAR SAHOO<br>VS                     | BISWA PRAKASH DHAL<br>VS        | //<br>//<br>()                  |
| 278       | WP(C)/0003914/2023 | THE COLLECTOR, DHENKANAL<br>SK. QUTUBUDDIN<br>VS                 | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>//<br>()                  |
| 279       | WP(C)/0003915/2023 | STATE OF ODISHA<br>SUKANTA MAHANTY<br>VS                         | PRAFULLA CHANDRA ACHARYA<br>VS  | //<br>//<br>()                  |
| 280       | WP(C)/0003916/2023 | STATE OF ODISHA<br>SACHIDANANDA BIHARI<br>VS                     | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>//<br>()                  |
| 281       | WP(C)/0003917/2023 | STATE BANK OF INDIA, BHAWANIPATNA BRANCH<br>BALARAM MISHRA<br>VS | SIDHARTHA SWAIN<br>VS           | //<br>//<br>()                  |
| 282       | WP(C)/0003918/2023 | STATE OF ODISHA<br>SUJATA JENA<br>VS                             | PRAKASH KUMAR MISHRA<br>VS      | //<br>//<br>()                  |
| 283       | WP(C)/0003919/2023 | STATE OF ODISHA<br>PRABIR KUMAR DAS<br>VS                        | VS                              | //<br>//<br>()                  |
|           |                    | STATE OF ODISHA  |                                 | //                              |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 284       | WP(C)/0003920/2023 | BIJAYA KUMAR BAI<br>VS<br>STATE OF ODISHA  | RAJJEET ROY<br>VS               | //<br>0<br>//                   |
| 285       | WP(C)/0003921/2023 | HEMANTA KUMAR GARADA<br>VS<br>STATE OF ODISHA  | RAJJEET ROY<br>VS               | //<br>0<br>//                   |
| 286       | WP(C)/0003922/2023 | BHABAGRAHI SENAPATI<br>VS<br>STATE OF ODISHA   | RATIKANTA MOHAPATRA<br>VS       | //<br>0<br>//                   |
| 287       | WP(C)/0003923/2023 | BISHNU PRASAD SETHY<br>VS<br>STATE OF ODISHA   | RATIKANTA MOHAPATRA<br>VS       | //<br>0<br>//                   |
| 288       | WP(C)/0003924/2023 | BISHNU CHARAN ROUT<br>VS<br>UNION OF INDIA   | LAXMIDHAR DASH<br>VS            | //<br>0<br>//                   |
| 289       | WP(C)/0003925/2023 | DISTRICT TRANSPORT MANAGER, (ADM), I.C., OSRT&MITAV TRIPATHY<br>VS<br>THE PRESIDING OFFICER, LABOUR COURT, JEYPORE | VS                              | //<br>0<br>//                   |
| 290       | WP(C)/0003926/2023 | BHAKTA BATSAL DALASINGHRAY<br>VS<br>STATE OF ODISHA  | GYANA RANJAN SETHI<br>VS        | //<br>0<br>//                   |
| 291       | WP(C)/0003927/2023 | ANAND KIRSANI<br>VS<br>STATE OF ODISHA   | SUBIR PALIT<br>VS               | //<br>0<br>//                   |
| 292       | WP(C)/0003928/2023 | SAGABA CHARAN SWAIN<br>VS<br>STATE OF ODISHA   | ARABINDA TRIPATHY<br>VS         | //<br>0<br>//                   |
| 293       | WP(C)/0003929/2023 | SANSAI ORAM<br>VS<br>STATE OF ODISHA   | ARABINDA TRIPATHY<br>VS         | //<br>0<br>//                   |
| 294       | WP(C)/0003930/2023 | SRIHARI NAYAK<br>VS<br>STATE OF ODISHA   | ARJUNA CHARAN BEHERA<br>VS      | //<br>0<br>//                   |
| 295       | WP(C)/0003931/2023 | AJAYA KUMAR ORAM   | ARABINDA TRIPATHY               | //                              |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                 | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 296       | WP(C)/0003932/2023 | DILLIP KUMAR DAS  | SRIKANTA MAHUNTA                | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 297       | WP(C)/0003933/2023 | PREMA DANTA   | TIRTH KUMAR SAHU                | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | JENAMANI KUMBHAR  |                                 | //                              |
| 298       | WP(C)/0003934/2023 | LOHIT KAUDI   | RABINDRANATH PRUSTY             | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | CHIEF MANAGING DIRECTOR, MAHANADI COAL FIELD LTD. SAMBALPUR |                                 | //                              |
| 299       | WP(C)/0003935/2023 | SUDHAKAR SETHI  | DIPTI DHALL                     | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 300       | WP(C)/0003936/2023 | TIKAN CHANDRA PENTHOI                                       | SUBODH KUMAR MOHANTY            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 301       | WP(C)/0003937/2023 | M/S.DASH CONSTRUCTIONS, SAMBALPUR                           | ANJAN KUMAR BISWAL              | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | COMMNR. OF CT AND GST, CUTTACK                              |                                 | //                              |
| 302       | WP(C)/0003938/2023 | NIRANJAN MOHANTY  | SUBODH KUMAR MOHANTY            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 303       | WP(C)/0003939/2023 | SUJATA JENA   | GOPAL CHARAN MOHANTY            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | THE COLLECTOR, JAJPUR                                       |                                 | //                              |
| 304       | WP(C)/0003940/2023 | RAMESH CHANDRA KHATEI                                       | SUBODH KUMAR MOHANTY            | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 305       | WP(C)/0003941/2023 | MANJULATA DAS   | AMLANJYOTI ROUT                 | //                              |
|           |                    | VS  | VS                              | 0                               |
|           |                    | STATE OF ODISHA   |                                 | //                              |
| 306       | WP(C)/0003942/2023 | LADU KISHORE BEHERA   | AMLANJYOTI ROUT                 | //                              |
|           |                    | VS  | VS                              | 0                               |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                       | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 307       | WP(C)/0003943/2023 | STATE OF ODISHA<br>PUSPALATA BARIK<br>VS<br>THE COLLECTOR, JAJPUR | GOPAL CHARAN MOHANTY<br>VS      | //<br>//<br>0<br>//             |
| 308       | WP(C)/0003944/2023 | SAMIRAN MANDAL<br>VS<br>STATE OF ODISHA                           | AMLANJYOTI ROUT<br>VS           | //<br>0<br>//                   |
| 309       | WP(C)/0003945/2023 | MADHAB ROUL<br>VS<br>STATE OF ODISHA                              | LAXMAN BHOI<br>VS               | //<br>0<br>//                   |
| 310       | WP(C)/0003946/2023 | SUJATA SETHI<br>VS<br>THE COLLECTOR, JAJPUR                       | GOPAL CHARAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 311       | WP(C)/0003947/2023 | PADMABATI NAYAK<br>VS<br>STATE OF ODISHA                          | KHIROD KUMAR SWAIN<br>VS        | //<br>0<br>//                   |
| 312       | WP(C)/0003948/2023 | BHIMSEN BARIK<br>VS<br>GOVT. OF ODISHA                            | LAXMAN BHOI<br>VS               | //<br>0<br>//                   |
| 313       | WP(C)/0003949/2023 | SIPA DAS<br>VS<br>THE COLLECTOR, JAJPUR                           | GOPAL CHARAN MOHANTY<br>VS      | //<br>0<br>//                   |
| 314       | WP(C)/0003950/2023 | SURESH CHANDRA MAHALIK<br>VS<br>STATE OF ODISHA                   | AUROBINDA SAHOO<br>VS           | //<br>0<br>//                   |
| 315       | WP(C)/0003951/2023 | LOHIT KAUDI<br>VS<br>CHIEF MANAGING DIRECTOR, MCL, SAMBALPUR      | RABINDRANATH PRUSTY<br>VS       | //<br>0<br>//                   |
| 316       | WP(C)/0003952/2023 | PRAMOD CHOUDHORY<br>VS<br>COLLECTOR CUM DM, KENDRAPADA            | SUBASH CHANDRA ACHARYA<br>VS    | //<br>0<br>//                   |
| 317       | WP(C)/0003953/2023 | AKSHAYA MEHER<br>VS<br>COLLECTOR AND DM, BOLANGIR                 | PRASANNA KUMAR MISHRA<br>VS     | //<br>0<br>//                   |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|-----------------------------|--------------------------|
| 318 | WP(C)/0003954/2023 | SANJEEB KUMAR HANHAGA<br>VS<br>STATE OF ODISHA                                      | MANORANJAN PADHI<br>VS      | //<br>0<br>//            |
| 319 | WP(C)/0003955/2023 | MAHIMA DIBYA CHETANA CHARITABLE TRUST, BOLANGIR<br>VS<br>COLLECTOR AND DM, BOLANGIR | BRASARAN KUMAR MISHRA<br>VS | //<br>0<br>//            |
| 320 | WP(C)/0003956/2023 | DURYODHAN NAIK<br>VS<br>STATE OF ODISHA   | MANORANJAN PADHI<br>VS      | //<br>0<br>//            |
| 321 | WP(C)/0003957/2023 | SUNALINI DAS<br>VS<br>UNION OF INDIA  | DEBENDRANATH MISRA<br>VS    | //<br>0<br>//            |
| 322 | WP(C)/0003958/2023 | MANTRI MAJHI<br>VS<br>STATE OF ODISHA   | MANORANJAN PADHI<br>VS      | //<br>0<br>//            |
| 323 | WP(C)/0003959/2023 | BANDITA SATAPATHY<br>VS<br>STATE OF ODISHA  | SAMEER KUMAR DAS<br>VS      | //<br>0<br>//            |
| 324 | WP(C)/0003960/2023 | ASHISH KUMAR PRADHAN<br>VS<br>THE TRANSPORT COMMNR.-CUM-CHAIRMAN, ODISHA            | KHIROD CHANDRA MAJHI<br>VS  | //<br>0<br>//            |
| 325 | WP(C)/0003961/2023 | RASHMIREKHA NAYAK<br>VS<br>STATE OF ODISHA  | SIDHARTHA MISHRA<br>VS      | //<br>0<br>//            |
| 326 | WP(C)/0003962/2023 | KISHOR KUMAR ROUT<br>VS<br>R.T.O.,KENDRAPARA  | KHIROD CHANDRA MAJHI<br>VS  | //<br>0<br>//            |
| 327 | WP(C)/0003963/2023 | PRADIPTA RANJAN DAS<br>VS<br>R.T.O.,CUTTACK   | CHANDAN MISHRA<br>VS        | //<br>0<br>//            |
| 328 | WP(C)/0003964/2023 | SUBASH CHANDRA SAMAL<br>VS<br>RAVENSHAW UNIVERSITY, CUTTACK                         | PAMI RATH<br>VS             | //<br>0<br>//            |
| 329 | WP(C)/0003965/2023 | SALILA NAYAK  | CHANDAN MISHRA              | //                       |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
|     |                    | R.T.O.,CUTTACK                                 |                          | //                       |
| 330 | WP(C)/0003966/2023 | LIKIRAM DAL                                    | BIJAYA KUMAR BEHERA I    | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 331 | WP(C)/0003967/2023 | HEMANTA KUMAR BHATTA                           | AJAYA KUMAR PRADHAN      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 332 | WP(C)/0003968/2023 | PRABIN KUMAR PANDA                             | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 333 | WP(C)/0003969/2023 | JANARDAN MANDAL                                | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 334 | WP(C)/0003970/2023 | SHYAM SUNDAR PRADHAN                           | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 335 | WP(C)/0003971/2023 | BENUDHAR CHAND                                 | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 336 | WP(C)/0003972/2023 | MANASH RANJAN DASH                             | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 337 | WP(C)/0003973/2023 | DINABANDHU NAIK                                | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 338 | WP(C)/0003974/2023 | MD. ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR | MANATH MISHRA            | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | DAYANIDHI MOHAPATRA                            |                          | //                       |
| 339 | WP(C)/0003975/2023 | GOPINATH NAIK                                  | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA                                |                          | //                       |
| 340 | WP(C)/0003976/2023 | ROHITASWA THAKUR                               | RANJIT SAMAL             | //                       |
|     |                    | VS   | VS                       | 0                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 341       | WP(C)/0003977/2023 | STATE OF ODISHA<br>ROHITASWA KUMAR MAHANTA<br>VS   | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 342       | WP(C)/0003978/2023 | STATE OF ODISHA<br>BISHWA RANJAN TRIPATHY<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 343       | WP(C)/0003979/2023 | STATE OF ODISHA<br>AJAY KUMAR MOHANTY<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 344       | WP(C)/0003980/2023 | STATE OF ODISHA<br>DR. SUNIL KUMAR RATH<br>VS  | VS                              | //<br>//<br>()                  |
| 345       | WP(C)/0003981/2023 | STATE OF ODISHA<br>SURESH CHANDRA KHETI<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 346       | WP(C)/0003982/2023 | STATE OF ODISHA<br>BINANDA SAHU<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 347       | WP(C)/0003983/2023 | STATE OF ODISHA<br>ASHOK KUMAR MISHRA<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 348       | WP(C)/0003984/2023 | STATE OF ODISHA<br>REBATI MOHAN DALBEHERA<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 349       | WP(C)/0003985/2023 | STATE OF ODISHA<br>MD, ODISHA FOREST DEVELOPMENT CORP. LTD.,<br>VS<br>BRAHMANANDA BISWAL | BISWAL MANATH MISHRA<br>VS      | //<br>//<br>()                  |
| 350       | WP(C)/0003986/2023 | STATE OF ODISHA<br>JUGAL KISHOR NAYAK<br>VS  | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |
| 351       | WP(C)/0003987/2023 | STATE OF ODISHA<br>MAMI GITANJALI DASH<br>VS<br>STATE OF ODISHA                          | RANJIT SAMAL<br>VS              | //<br>//<br>()                  |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 352       | WP(C)/0003988/2023 | MADAN MOHAN MAHANTA<br>VS<br>STATE OF ODISHA                  | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 353       | WP(C)/0003989/2023 | ANITA PANDA<br>VS<br>STATE OF ODISHA                          | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 354       | WP(C)/0003990/2023 | PRADYUMNA KUMAR JOSHI<br>VS<br>STATE OF ODISHA                | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 355       | WP(C)/0003991/2023 | BINAYAKA MAHAPATRA<br>VS<br>STATE OF ODISHA                   | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 356       | WP(C)/0003992/2023 | BIJAYA KUMAR SAHU<br>VS<br>STATE OF ODISHA                    | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 357       | WP(C)/0003993/2023 | DWITIYA BAHAN SINGH CHALAN<br>VS<br>STATE OF ODISHA           | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 358       | WP(C)/0003994/2023 | SUDHAKAR DAS<br>VS<br>THE ADDL. CT AND GST OFFICER, BALASORE  | KANANBALA ROY CHOUDHURY<br>VS   | //<br>0<br>//                   |
| 359       | WP(C)/0003995/2023 | SANJAYA KUMAR PANDA<br>VS<br>STATE OF ODISHA                  | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 360       | WP(C)/0003996/2023 | RATAN MOHAN TIWARI<br>VS<br>STATE OF ODISHA                   | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 361       | WP(C)/0003997/2023 | SARAT KUMAR DASH<br>VS<br>STATE OF ODISHA                     | RANJIT SAMAL<br>VS              | //<br>0<br>//                   |
| 362       | WP(C)/0003998/2023 | MILAN KUMAR DAS<br>VS<br>THE COMMISSIONER, CT AND GST, ODISHA | KANANBALA ROY CHOUDHURY<br>VS   | //<br>0<br>//                   |
| 363       | WP(C)/0003999/2023 | RAJESH KUMAR DHALA  | KARUNAKAR RATHA                 | //                              |



**ORISSA HIGH COURT**

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
|     |                    | VS   | VS                       | 0                        |
|     |                    | DISTRICT MAGISTRATE CUM COLLECTOR, BHADRAK                           |                          | //                       |
| 364 | WP(C)/0004000/2023 | KUSUM AGARWAL  | KISHORE KUMAR MISHRA     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SECY. REVENUE AND DISASTER MANAGEMENT, BBSR                          |                          | //                       |
| 365 | WP(C)/0004001/2023 | PARMOD KUMAR AGARWAL   | KISHORE KUMAR MISHRA     | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | SECY. REVENUE AND DISASTER MANAGEMENT, GOVT. OF ODISHA, BBSR         |                          | //                       |
| 366 | WP(C)/0004002/2023 | RAJANIKANTA PANIGRAHY  | RUDRA PRASAD KAR         | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI |                          | //                       |
| 367 | WP(C)/0004003/2023 | AMAR CHANDRA BISWAL  | PRASANTA KUMAR SATAPATHY | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 368 | WP(C)/0004004/2023 | M/S.MUND CONSTRUCTIONS PVT LTD. KALAHANDIPRABODHA CHANDRA NAYAK      |                          | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 369 | WP(C)/0004005/2023 | PABITRA MOHAN SAHOO  | BISWARANJAN DALAI        | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 370 | WP(C)/0004006/2023 | CHITARANJAN KHADIRATANA  | AKSHAYA KUMAR SAHOO      | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE STATE OF ODISHA  |                          | //                       |
| 371 | WP(C)/0004007/2023 | DR. ARJUN KUMAR PANDA  | SUJATA JENA              | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE COMMNR.-CUM-SECY.,GOVT. OF ODISHA, H AND FW DEPT.                |                          | //                       |
| 372 | WP(C)/0004008/2023 | JAGNYESWAR BEHERA  | LAMBODAR PRADHAN         | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | THE TAHASILDAR, MAHAKALAPARA   |                          | //                       |
| 373 | WP(C)/0004009/2023 | DILLIP KUMAR SWAIN   | KALPATARU MISHRA         | //                       |
|     |                    | VS   | VS                       | 0                        |
|     |                    | STATE OF ODISHA  |                          | //                       |
| 374 | WP(C)/0004010/2023 | BASUDEV SWAIN  | LAMBODAR PRADHAN         | //                       |
|     |                    | VS   | VS                       | 0                        |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|--------------------------|
| 375 | WP(C)/0004011/2023 | THE TAHASILDAR, MAHAKALAPARA<br>MAHANANDA GAYAN<br>VS  | LAMBODAR PRADHAN<br>VS         | //<br>//<br>()           |
| 376 | WP(C)/0004012/2023 | THE TAHASILDAR, MAHAKALAPARA<br>DIPAK DEBANATH<br>VS   | LAMBODAR PRADHAN<br>VS         | //<br>//<br>()           |
| 377 | WP(C)/0004013/2023 | THE TAHASILDAR, MAHAKALAPARA<br>SAKUNTALA SAHOO<br>VS  | BHABANI SHANKAR RAYAGURU<br>VS | //<br>//<br>()           |
| 378 | WP(C)/0004014/2023 | THE COLLECTOR, DHENKANAL-CUM-ARBITRATOR, NHAI<br>PRAFULLA KUMAR GHATUAL<br>VS                        | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()           |
| 379 | WP(C)/0004015/2023 | STATE OF ODISHA<br>AMARESH NANDA<br>VS   | NISHIKANTA MISHRA<br>VS        | //<br>//<br>()           |
| 380 | WP(C)/0004016/2023 | STATE OF ODISHA<br>CHANDANA BEHERA<br>VS   | BIBEKANANDA BHUYAN<br>VS       | //<br>//<br>()           |
| 381 | WP(C)/0004017/2023 | SITA NAIK<br>BRAJAMOHAN DASH<br>VS   | RAJENDRA NARAYAN ROUT<br>VS    | //<br>//<br>()           |
| 382 | WP(C)/0004018/2023 | THE STATE OF ODISHA<br>MANJULATA BEHERA<br>VS  | SANGRAMJIT PANDA<br>VS         | //<br>//<br>()           |
| 383 | WP(C)/0004019/2023 | STATE OF ODISHA<br>ANU GUPTA<br>VS   | SUSHANTA KUMAR PRADHAN<br>VS   | //<br>//<br>()           |
| 384 | WP(C)/0004020/2023 | VICE-CHANCELLOR, SAMBALPUR UNIVERSITY<br>Ms Kanungo Institute Of Diabetes Specialities Pvt Ltd<br>VS | Kshirod Kumar Sahoo<br>VS      | //<br>//<br>()           |
| 385 | WP(C)/0004021/2023 | Principal Chief Commissioner Of Income Tax<br>KANUNGO INSTITUTE OF DIABETES SPL. PVT.LTD<br>VS       | KSHIROD KUMAR SAHOO<br>VS      | //<br>//<br>()           |
|     |                    | PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR   |                                | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                                | <b>COUNSEL FOR PETNR./APPEL</b>   | <b>PS CASE/LOWER COURT CASE</b>          |
|-----------|---------------------|--|-----------------------------------|--|
| 386       | ABLAPL/0001465/2023 | BIJAYA KUMAR NAYAK @ BIJAYA NAYAK<br>VS<br>STATE OF ODISHA | BIJAYA KUMAR NAYAK (3)<br>VS      | BHAWANIPATNA TOWN /451 /2021<br>()<br>// |
| 387       | ABLAPL/0001466/2023 | NASIM KHAN<br>VS<br>STATE OF ODISHA                        | ANUGRAHA NARAYAN SAMANTARAY<br>VS | JAGATSINGPUR /835 /2022<br>()<br>//      |
| 388       | ABLAPL/0001467/2023 | SEKHAR CHANDRA BISWAL<br>VS<br>STATE OF ODISHA             | AJIT CHANDRA MOHAPATRA<br>VS      | SALIPUR /11 /2023<br>()<br>//            |
| 389       | ABLAPL/0001468/2023 | SRIDHAR BEHERA<br>VS<br>STATE OF ODISHA                    | AJIT CHANDRA MOHAPATRA<br>VS      | BALICHANDRAPUR /35 /2023<br>()<br>//     |
| 390       | ABLAPL/0001469/2023 | RAJESH KUMAR SAHOO @ TIMA<br>VS<br>STATE OF ODISHA         | RANJIT MOHANTY<br>VS              | BADAMBADI /290 /2022<br>()<br>//         |
| 391       | ABLAPL/0001470/2023 | SACHIDANANDA PRADHAN<br>VS<br>STATE OF ODISHA              | PRABHAT KUMAR PRAHARAJ<br>VS      | TANGI /20 /2023<br>()<br>//              |
| 392       | ABLAPL/0001471/2023 | DILLIP BISHI<br>VS<br>STATE OF ODISHA                      | DURLLABHA RANJAN MISHRA<br>VS     | HARABHANGA /15 /2023<br>()<br>//         |
| 393       | ABLAPL/0001472/2023 | DILLIP BISHI<br>VS<br>STATE OF ODISHA                      | DURLLABHA RANJAN MISHRA<br>VS     | HARABHANGA /16 /2023<br>()<br>//         |
| 394       | ABLAPL/0001473/2023 | BIJAYA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA              | AJIT KUMAR PANDA<br>VS            | BEGUNIA P.S. /32 /2023<br>()<br>//       |
| 395       | ABLAPL/0001474/2023 | SUBASH PRADHAN<br>VS<br>STATE OF ODISHA                    | NILAKANTA DAS<br>VS               | KINJIRKELA /90 /2021<br>()<br>//         |
| 396       | ABLAPL/0001475/2023 | BABU @ HARIS CHANDRA BAL<br>VS<br>STATE OF ODISHA          | JAYAKRISHNA MOHAPATRA<br>VS       | BANSADA /42 /2023<br>()<br>//            |
| 397       | ABLAPL/0001476/2023 | CHITTARANJAN BEHERA  | AMULYA RATNA PANDA                | SAHADEV KHUNTA /39 /2023                 |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b> | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 398       | ABLAPL/0001477/2023 | SAMU SOREN                  | PABITRA KUMAR NAYAK             | KAPTIPADA /47 /2019             |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 399       | ABLAPL/0001478/2023 | UPENDRA NATH GIRI           | SUSHANTA KUMAR JOSHI            | //0                             |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 400       | ABLAPL/0001479/2023 | RABINDRA DHAL               | SK. ZAFARULLA                   | SINGLA /3 /2023                 |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 401       | ABLAPL/0001480/2023 | SAROJ KUMAR JENA            | PRAVASH CHANDRA JENA            | JALESWAR /18 /2023              |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 402       | ABLAPL/0001481/2023 | KHIROD KUMAR KAR            | SK. ZAFARULLA                   | BALUGAON P.S. /303 /2022        |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 403       | ABLAPL/0001482/2023 | TUKULU CHANDA               | SUBRAT KUMAR NAYAK              | NIMAPADA /26 /2023              |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 404       | ABLAPL/0001483/2023 | PURNA SAGAR MEHER           | SUNIL PATTANAIAK                | BELPARA /7 /2023                |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 405       | ABLAPL/0001484/2023 | JAY PRAMOD JENA             | SATYA SHIVA DASH                | RAGHUNATHPUR /163 /2022         |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 406       | ABLAPL/0001485/2023 | MURALIDHARA NAIK            | MANORANJAN MUDULI               | KANPUR /84 /2021                |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 407       | ABLAPL/0001486/2023 | JITENDRA MALLICK @ MALIK    | JAYANTA KUMAR MAJHI             | CHANDIPUR /6 /2023              |
|           |                     | VS                          | VS                              | ()                              |
|           |                     | STATE OF ODISHA             |                                 | //                              |
| 408       | ABLAPL/0001487/2023 | ANANTA JENA                 | JAYANTA KUMAR MAJHI             | RUPSA /1 /2023                  |
|           |                     | VS                          | VS                              | ()                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :08/02/2023**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE              |
|-----|---------------------|--|-----------------------------|---------------------------------------|
| 409 | ABLAPL/0001488/2023 | STATE OF ODISHA<br>CHANDAN KUMAR JENA<br>VS  | JAYANTA KUMAR MAJHI<br>VS   | //<br>SAHADEV KHUNTA /226 /2022<br>() |
| 410 | ABLAPL/0001489/2023 | STATE OF ODISHA<br>PRADEEP ACHARYA @ CHOTA BHAINA<br>VS                            | JYOTIRMAYA SAHOO<br>VS      | //<br>KHURDA SADAR /160 /2022<br>()   |
| 411 | ABLAPL/0001490/2023 | STATE OF ODISHA<br>MANORAMA BEHERA<br>VS   | AMULYA RATNA PANDA<br>VS    | //<br>SAHADEV KHUNTA /40 /2023<br>()  |
| 412 | ABLAPL/0001491/2023 | STATE OF ODISHA<br>ASHOK RUDAI<br>VS   | MANORANJAN PADHY<br>VS      | //<br>SEMILLIGUDA /146 /2022<br>()    |
| 413 | ABLAPL/0001492/2023 | STATE OF ODISHA<br>GAYATRI BAL<br>VS   | BISHNU PRASAD PRADHAN<br>VS | //<br>BADAGODA P.S. /401 /2022<br>()  |
| 414 | ABLAPL/0001493/2023 | STATE OF ODISHA<br>AMIT KUMAR MOHANTY @ AMIT MOHANTY<br>VS                         | DAYANANDA MOHAPATRA<br>VS   | //<br>BIDANASI /27 /2023<br>()        |
| 415 | ABLAPL/0001494/2023 | STATE OF ODISHA<br>DUMAR HARIJAN<br>VS   | JYOTIRMAYA SAHOO<br>VS      | //<br>UMERKOTE /392 /2022<br>()       |
| 416 | ABLAPL/0001495/2023 | STATE OF ODISHA<br>RANJIT MAHARANA<br>VS   | SATYA RANJAN MULIA<br>VS    | //<br>CUTTACK SADAR /420 /2020<br>()  |
| 417 | ABLAPL/0001496/2023 | STATE OF ODISHA<br>AKSHAYA NAYAK<br>VS   | ASHOK DAS<br>VS             | //<br>KHALLIKOTE /173 /2022<br>()     |
| 418 | ABLAPL/0001497/2023 | STATE OF ODISHA<br>PURNA CHANDRA SAHOO<br>VS                                       | GYANA RANJAN MOHANTY<br>VS  | //<br>BADAGODA P.S. /70 /2023<br>()   |
| 419 | ABLAPL/0001498/2023 | STATE OF ODISHA<br>PRABHAT KUMAR MOHANTY @ PRAVAT MOHANTY<br>VS<br>STATE OF ODISHA | PUJARANI BAL<br>VS          | //<br>SIMULIA /42 /2017<br>()<br>//   |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                           | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>               |
|-----------|---------------------|---|---------------------------------|---|
| 420       | ABLAPL/0001499/2023 | PABITRA SAMAL<br>VS<br>STATE OF ODISHA                | CHIRANJIB ROUT<br>VS            | TALCHER TOWN /742 /2022<br>()<br>//           |
| 421       | ABLAPL/0001500/2023 | TAPAN KUMAR JENA<br>VS<br>STATE OF ODISHA             | PRAVASH CH JENA<br>VS           | JALESWAR /18 /2023<br>()<br>//                |
| 422       | ABLAPL/0001501/2023 | A. APPA RAO<br>VS<br>STATE OF ODISHA                  | SAMVIT MOHANTY<br>VS            | PHULBANI TOWN /20 /2023<br>()<br>//           |
| 423       | ABLAPL/0001502/2023 | SANMAT KUMAR CHOUDHURY<br>VS<br>STATE OF ODISHA(VIG.) | SURYAKANTA DWIBEDI<br>VS        | VIGILANCE PS (BERHAMPUR) /2 /2023<br>()<br>// |
| 424       | ABLAPL/0001503/2023 | KAILASH NAYAK<br>VS<br>STATE OF ODISHA                | KABIRAJ PRADHAN<br>VS           | TANGI (KHURDA) /167 /2023<br>()<br>//         |
| 425       | ABLAPL/0001504/2023 | RABIN KUMAR PRADHAN<br>VS<br>STATE OF ODISHA          | AMULYA RATNA PANDA<br>VS        | SAHADEV KHUNTA /39 /2023<br>()<br>//          |
| 426       | ABLAPL/0001505/2023 | SANJAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA          | BISWAJIT NAYAK<br>VS            | MAHILA P.S.(BBSR) /182 /2022<br>()<br>//      |
| 427       | ABLAPL/0001506/2023 | DIBAKAR PAHADSINGH @ SUKUTA<br>VS<br>STATE OF ODISHA  | BISWAJIT NAYAK<br>VS            | NIRAKARPUR /31 /2023<br>()<br>//              |
| 428       | ABLAPL/0001507/2023 | BABUNI PATRA<br>VS<br>STATE OF ODISHA                 | RITURANJAN CHHOTARAY<br>VS      | KANDARPUR /3 /2023<br>()<br>//                |
| 429       | ABLAPL/0001508/2023 | SARAT AMAT<br>VS<br>STATE OF ODISHA                   | AMLAN SHAKTI PAUL<br>VS         | ATHAMALLIK /224 /2021<br>()<br>//             |
| 430       | ABLAPL/0001509/2023 | SOVAM DAS MOHAPATRA<br>VS<br>STATE OF ODISHA          | PRAVASH CHANDRA JENA<br>VS      | JALESWAR /38 /2023<br>()<br>//                |
| 431       | ABLAPL/0001510/2023 | MADAN MOHAN TRIPATHY                                  | ANIRUDHA DAS                    | LINGARAJ P.S. /314 /2022                      |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|---------------------|--|---------------------------------|---------------------------------|
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 432       | ABLAPL/0001511/2023 | SARADA PRASANNA TRIPATHY   | ANIRUDHA DAS                    | LINGARAJ P.S. /314 /2022        |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 433       | ABLAPL/0001512/2023 | PRASHANTA BIRIKI @ PRASHANTA KUMAR BARIKIBHABANI SHANKAR DASPARIDA |                                 | DASPALLA /31 /2023              |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 434       | ABLAPL/0001513/2023 | GOURANGA CHARAN PANDA  | AJAYA KUMAR PRADHAN             | PATKURA /660 /2022              |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 435       | ABLAPL/0001514/2023 | LIPI BARAL @ RANJU NAYAK   | BHABANI SHANKAR DASPARIDA       | KHURDA P.S. /60 /2023           |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 436       | ABLAPL/0001515/2023 | UPENDRA MALIK @ MALLIK   | UDIT RANJAN JENA                | BINJHARPUR /617 /2021           |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 437       | ABLAPL/0001516/2023 | SANJIB CHHOTRAY  | SANJIB KUMAR BHANJADEO          | KHURDA SADAR /310 /2022         |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 438       | ABLAPL/0001517/2023 | RATIKANTA NAYAK  | SATYA NARAYAN MISHRA (4)        | BASUDEVPUR /30 /2023            |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 439       | ABLAPL/0001518/2023 | PURNA CHANDRA SAHOO  | GYANA RANJAN MOHANTY            | BADAGODA P.S. /71 /2023         |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 440       | ABLAPL/0001519/2023 | PARSURAM DAS   | AMULYA RATNA PANDA              | SAHADEV KHUNTA /40 /2023        |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 441       | ABLAPL/0001520/2023 | BIKRAM KESHARI MAHAL   | BASANTA KUMAR DAS               | BINJHARPUR /12 /2023            |
|           |                     | VS   | VS                              | ()                              |
|           |                     | STATE OF ODISHA  |                                 | //                              |
| 442       | ABLAPL/0001521/2023 | MITI SENAPATI  | AKSHAYA KUMAR NAYAK             | BIDANASI /28 /2023              |
|           |                     | VS   | VS                              | ()                              |

**ORISSA HIGH COURT****FILING REPORT AS ON :08/02/2023**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b>  | <b>PS CASE/LOWER COURT CASE</b>       |
|-----------|---------------------|--|----------------------------------|---------------------------------------|
| 443       | ABLAPL/0001522/2023 | STATE OF ODISHA<br>SUBASINI MAHARANA<br>VS                           | AMLAN SHAKTI PAUL<br>VS          | //<br>KHURDA P.S. /703 /2022<br>()    |
| 444       | ABLAPL/0001523/2023 | STATE OF ODISHA<br>PRABEEN BAXLA<br>VS                               | DHIRENDRA KUMAR MOHAPATRA<br>VS  | //<br>BIRMITRAPUR /296 /2022<br>()    |
| 445       | ABLAPL/0001524/2023 | STATE OF ODISHA<br>ASHIS NAYAK<br>VS                                 | SHRADHANJALI SAHOO<br>VS         | //<br>KENDRAPARA SADAR /2 /2023<br>() |
| 446       | ABLAPL/0001525/2023 | STATE OF ODISHA<br>PRASANTA SETHI<br>VS                              | PRAVU PITYARTHI KU. PANDIT<br>VS | //<br>RAMACHANDAPUR /23 /2023<br>()   |
| 447       | ABLAPL/0001526/2023 | STATE OF ODISHA<br>ARUN KUMAR BEHERA @ BIKI<br>VS                    | GYANENDRA CHANDRA SWAIN<br>VS    | //<br>BHASMA /18 /2023<br>()          |
| 448       | ABLAPL/0001527/2023 | STATE OF ODISHA<br>DEEPAK DASH @ DIPAK KUMAR DASH<br>VS              | MRUGANKA MAULI PATNAIK<br>VS     | //<br>JAGATPUR /504 /2022<br>()       |
| 449       | ABLAPL/0001528/2023 | STATE OF ODISHA<br>MANAS BALABANTRAY<br>VS                           | ATMAJIT MANMITH DAS<br>VS        | //<br>PIPLI /61 /2023<br>()           |
| 450       | ABLAPL/0001529/2023 | STATE OF ODISHA<br>RAMARAO ADAKATIA<br>VS                            | BIBHUTI BHUSAN SWAIN<br>VS       | //<br>POTTANGI /12 /2023<br>()        |
| 451       | ABLAPL/0001530/2023 | STATE OF ODISHA<br>RAJIB KUMAR JENA @ KALIA<br>VS<br>STATE OF ODISHA | PRAVASH CH JENA<br>VS            | //<br>JALESWAR /18 /2023<br>()<br>//  |



# ORISSA HIGH COURT

MISC CASES FILED on :08/02/2023

| SL. NO. | IA NO<br>MAIN CASE NO      | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|----------------------------|--|---|
| 1       | 1/2023<br>ARBP/4/2023      | M/S. WOODHILL INFRASTRUCTURE LTD.-MP       | SIDHANT DWIBEDI   |
| 2       | 1/2023<br>OVTA/1/2022      | M/S.BHIMSEN PANDA-MP                       | BHABANI PRASAD MOHANTY                                    |
| 3       | 9/2023<br>CRLMA/45/2023    | PRAHALLAD NANDA-MP                         | ADV.  |
| 4       | 10/2023<br>TRPCRL/9/2023   | LEETA NAYAK-MP                             | RAMAKANTA SAHOO   |
| 5       | 15/2023<br>JCRLA/31/2022   | BASANTA BEHERA-MP                          | ADV.  |
| 6       | 35/2023<br>CONTC/6819/2022 | RUDRAMANI MUKHI-MP                         | M/S.SWAPNA KU OJHA  |
| 7       | 36/2023<br>CONTC/3332/2022 | MANORANJAN SAHOO-MP                        | DURGESH NARAYAN RATH                                      |
| 8       | 37/2023<br>CONTC/5479/2020 | M/S.KRISHNA CHLORATE PVT.LTD.-MP           | M/S.U.C.MISHRA, MR.ASOK MOHANTY, MR.S.K.NAYAK             |
| 9       | 38/2023<br>RVWPET/33/2023  | M.D., O.S.W.C.-MP                          | ER. NAGENDRA KUMAR MOHANTY                                |
| 10      | 38/2023<br>CONTC/912/2022  | SANJAY JAIN-MP                             | M/S.PRABODHA CH.NAYAK, S.K.ROUT                           |
| 11      | 39/2023<br>RVWPET/35/2023  | SAROJ DASH-MP                              | GOKULANANDA MOHAPATRA                                     |
| 12      | 40/2023<br>CMAPL/100/2023  | NIRUPAMA MOHANTY@JENA-MP                   | ADV   |
| 13      | 41/2023<br>CMAPL/102/2023  | M/S.ORIENT PAPER MILLS-MP                  | SOUMYA MISHRA   |
| 14      | 46/2023<br>RPFAM/36/2023   | PRASANNA KUMAR DAS-MP                      | BINAYA KUMAR MOHANTY                                      |
| 15      | 47/2023<br>RPFAM/37/2023   | SHAIKH RIZWAN HASIM-MP                     | SUSANTA KUMAR BARAL                                       |
| 16      | 48/2023<br>RPFAM/38/2023   | RANJIT BEHERA-MP                           | PRASANTA KUMAR SINGH                                      |
| 17      | 48/2023<br>CRLMP/2153/2022 | BANDHNA TOPPO-MP                           |   |
| 18      | 49/2023<br>CRLMP/2154/2022 | BANDHNA TOPPO-MP                           |   |
| 19      | 49/2023<br>RPFAM/38/2023   | RANJIT BEHERA-MP                           | PRASANTA KUMAR SINGH                                      |
| 20      | 50/2023<br>RPFAM/39/2023   | ASISH KUMAR SAHU-MP                        | KARTIK CHANDRA TRIPATHY                                   |
| 21      | 59/2023<br>MATA/101/2020   | ANUPAMA PRADHAN-MP                         |   |
| 22      | 69/2023<br>TRP(C)/60/2023  | PUSPANJALI SAHU-MP                         | BISWAJIT MOHAPATRA  |
| 23      | 70/2023<br>TRP(C)/61/2023  | NIYALEE MOHARANA-MP                        | BIBEKANANDA NAYAK   |
| 24      | 71/2023<br>TRP(C)/22/2023  | LEETA NAYAK-MP                             | RAMAKANTA SAHOO   |
| 25      | 72/2023<br>TRP(C)/62/2023  | S.PRIYANKA RAO-MP                          | ASHOK KUMAR SAHOO   |
| 26      | 96/2023                    | TUSHAR KARUA-MP                            |   |

|    |                            |   |                         |
|----|----------------------------|---|-------------------------|
| 27 | CRLREV/512/2022<br>97/2023 | PRAMOD KU.SWAIN-MP  | M/S.SOURA CH.MOHAPATRA  |
| 28 | CRLREV/464/2018<br>97/2023 | ARATI BEHERA-MP   | BISWAJIT MOHANTY        |
| 29 | FAO/65/2023<br>98/2023     | REBATI GOSWAMI-MP   |                         |
| 30 | FAO/484/2017<br>99/2023    | MANAGER,LEGAL,M/S.BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP | ADAM COMIKAN            |
| 31 | FAO/66/2023<br>100/2023    | THE MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD.-MP            | MM ALI KHAN             |
| 32 | FAO/67/2023<br>115/2023    | JATINDRA NATH-MP  | M/S.ARUN KU.MISHRA      |
| 33 | RSA/316/2009<br>116/2023   | NARAYANI THAKURANI-MP   | M/S.SURESH KU.CHOUDHURY |
| 34 | RSA/227/2002<br>117/2023   | NARAYANI THAKURANI-MP   | M/S.SURESH KU.CHOUDHURY |
| 35 | RSA/227/2002<br>118/2023   | BUDHADEV DAS-MP   | HARIPAD MOHANTY         |
| 36 | RSA/387/2022<br>119/2023   | RANJITA MOHARANA-MP   | AJODHYA RANJAN DASH     |
| 37 | RSA/44/2023<br>120/2023    | NARESH KU.KHURANA-MP  |                         |
| 38 | RSA/367/2014<br>121/2023   | RANJITA MOHARANA-MP   | AJODHYA RANJAN DASH     |
| 39 | RSA/44/2023<br>122/2023    | SUKANTI PARAMANIK-MP  | SANGRAMJIT PANDA        |
| 40 | RSA/45/2023<br>149/2023    | SAROJINI DAS-MP   | SHIB SHANKAR MOHANTY    |
| 41 | CMP/147/2023<br>150/2023   | MAHIPAL SINGH-MP  | DEBASIS PANIGRAHI       |
| 42 | CMP/148/2023<br>169/2023   | MADHAB CH.NAYAK-MP  | M/S.M.M.SWAIN           |
| 43 | MACA/1166/2018<br>170/2023 | GITANJALI NAYAK-MP  | M/S.M.M.SWAIN           |
| 44 | MACA/1167/2018<br>171/2023 | D.M.,M/S.UNITED INDIA INSURANCE CO. LTD.-MP                       | SANTOSH KUMAR MOANTY    |
| 45 | MACA/98/2023<br>172/2023   | D.M., UNITED INDIA INSURANCE CO. LTD.-MP                          | SANTOSH KUMAR MOHANTY   |
| 46 | MACA/99/2023<br>173/2023   | D.M.,M/S.UNITED INDIA INSURANCE CO. LTD.-MP                       | SANTOSH KUMAR MOANTY    |
| 47 | MACA/98/2023<br>174/2023   | D.M., UNITED INDIA INSURANCE CO. LTD.-MP                          | SANTOSH KUMAR MOHANTY   |
| 48 | MACA/99/2023<br>175/2023   | D.M., UNITED INDIA INSURANCE CO. LTD.-MP                          | SANTOSH KUMAR MOHANTY   |
| 49 | MACA/99/2023<br>176/2023   | D.M,ORIENTAL INSURANCE COMPANY LTD.-MP                            | G.P.DUTTA               |
| 50 | MACA/168/2022<br>177/2023  | THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP                 | MP DUTTA                |
| 51 | MACA/100/2023<br>178/2023  | SUKANTA MOHAPATRA-MP  | KAPILA CHARAN NAYAK     |
| 52 | MACA/95/2023<br>179/2023   | DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP           | PIK DANDA               |
| 53 | MACA/532/2020<br>180/2023  | DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP           | PIK DANDA               |
| 54 | MACA/532/2020<br>181/2023  | AMARESH ROUT-MP   | BISWAJIT MOHANTY        |
| 55 | MACA/102/2023<br>182/2023  | AMARESH ROUT-MP   | BISWAJIT MOHANTY        |
| 56 | MACA/102/2023<br>230/2023  | SK. ABDUL RAHEMAN-MP  | SMRUTI RANJAN ROUT      |
| 57 | BLAPL/533/2023<br>231/2023 | KRISHNA CHOUHAN-MP  |                         |
|    | BLAPL/8953/2020            |   |                         |

|    |                               |  |                             |
|----|-------------------------------|--|-----------------------------|
| 58 | 232/2023<br>BLAPL/12028/2022  | DANIEL KUMBHAR-MP                        | SUSHANTA KUMAR JOSHI        |
| 59 | 233/2023<br>BLAPL/1285/2022   | SK. MUSAFIR-MP                           |                             |
| 60 | 234/2023<br>BLAPL/12258/2022  | JITENDRA SWAIN-MP                        | ASHOK DAS                   |
| 61 | 235/2023<br>BLAPL/8032/2022   | PAWAN PRASAD-MP                          |                             |
| 62 | 236/2023<br>BLAPL/10148/2022  | BIJAY @ RAMDHAN SAHOO-MP                 | BHARAT BHUSAN ROUSTRAY      |
| 63 | 237/2023<br>BLAPL/11235/2022  | SANJAY @ BANGURU GOCHHAYAT-MP            | ANURAG PATI                 |
| 64 | 238/2023<br>BLAPL/9766/2022   | RAMAN @ NEERAV GUPTA-MP                  |                             |
| 65 | 239/2023<br>BLAPL/12396/2022  | JOGESH HANTAL-MP                         | ANANTA NARAYAN PATTANAYAK   |
| 66 | 332/2023<br>ABLAPL/419/2023   | SMUTIREKHA PAHI-MP                       |                             |
| 67 | 333/2023<br>ABLAPL/9105/2022  | JALESWARA BEHERA-MP                      |                             |
| 68 | 334/2023<br>ABLAPL/12704/2022 | SUBRAT KUMAR DHAL-MP                     | B.N.PANDA 2                 |
| 69 | 335/2023<br>ABLAPL/16198/2022 | MANOJ DAS-MP                             |                             |
| 70 | 336/2023<br>ABLAPL/15138/2022 | AKHAYA KUMAR GOUDA-MP                    |                             |
| 71 | 337/2023<br>ABLAPL/7315/2021  | CHANDRAMANI BAGARTY-MP                   | AKSHAYA KUMAR SAHOO         |
| 72 | 337/2023<br>CRLA/164/2023     | PRASANTA BEHERAMALI-MP                   | JUGALA KISHORE PANDA        |
| 73 | 338/2023<br>ABLAPL/7316/2022  | CHINMAYA SAMANTRAY @ CHINU-MP            | AKSHAYA KUMAR SAHOO         |
| 74 | 338/2023<br>CRLA/164/2023     | PRASANTA BEHERAMALI-MP                   | JUGALA KISHORE PANDA        |
| 75 | 339/2023<br>CRLA/165/2023     | ANAM @ SATYA PRAKASH JENA-MP             | PUSPAMITRA MOHAPATRA        |
| 76 | 339/2023<br>ABLAPL/10035/2019 | SHREEKANTA NAYAK-MP                      |                             |
| 77 | 340/2023<br>CRLA/165/2023     | ANAM @ SATYA PRAKASH JENA-MP             | PUSPAMITRA MOHAPATRA        |
| 78 | 340/2023<br>ABLAPL/15606/2022 | SANTOSH KUMAR BAIRIGANJAN-MP             | JYOTIRMAYA SAHOO            |
| 79 | 341/2023<br>CRLA/165/2023     | ANAM @ SATYA PRAKASH JENA-MP             | PUSPAMITRA MOHAPATRA        |
| 80 | 341/2023<br>ABLAPL/10297/2019 | SUSHANT KUMAR SATAPATHY-MP               |                             |
| 81 | 342/2023<br>ABLAPL/503/2023   | SUKANTA JENA @ SUSANTA JENA-MP           |                             |
| 82 | 342/2023<br>CRLA/166/2023     | LIPU @ SUSHIL BEHERA-MP                  | SATYABRATA MOHANTY (1)      |
| 83 | 343/2023<br>CRLA/166/2023     | LIPU @ SUSHIL BEHERA-MP                  | SATYABRATA MOHANTY (1)      |
| 84 | 343/2023<br>ABLAPL/469/2023   | RAGHUNATH BARAL-MP                       |                             |
| 85 | 344/2023<br>CRLA/167/2023     | TIMAN @ MAHENDRA SUNA-MP                 | BHARAT BHUSAN ROUSTRAY      |
| 86 | 344/2023<br>ABLAPL/706/2023   | RAMAMANI MALLICK @ SUBHASHREE MALLICK-MP |                             |
| 87 | 345/2023<br>ABLAPL/1433/2020  | MAINA BIBI @ ANARA BIBI-MP               |                             |
| 88 | 345/2023<br>CRLA/167/2023     | TIMAN @ MAHENDRA SUNA-MP                 | BHARAT BHUSAN ROUSTRAY      |
| 89 | 346/2023                      | GOBARA@GOBARDHAN JENA@DINABANDHU-MP      | RADHIKA RANJAN BHATTACHARYA |

|     |                   |                              |  |
|-----|-------------------|------------------------------|--|
|     | CRLA/778/2022     |                              |  |
| 90  | 346/2023          | SUBAL BARIK-MP               |  |
|     | ABLAPL/13724/2022 |                              |  |
| 91  | 347/2023          | SANJAY BISWAS-MP             | M/S.PRASANTA.K.NANDA,A.S.PAUL,D.SAHU,M/S.SUM |
|     | CRLA/354/2019     |                              |  |
| 92  | 347/2023          | JAGADISH SAHU-MP             |  |
|     | ABLAPL/13726/2022 |                              |  |
| 93  | 348/2023          | BHABANI@SIBA PRASAD PANDA-MP | MRUGANKA MAULI PATNAIK                       |
|     | CRLA/107/2023     |                              |  |
| 94  | 423/2023          | DURYODHAN SAHOO-MP           | RANJAN KUMAR ROUT                            |
|     | WA/173/2023       |                              |  |
| 95  | 424/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/174/2023       |                              |  |
| 96  | 425/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/174/2023       |                              |  |
| 97  | 426/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/174/2023       |                              |  |
| 98  | 427/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/175/2023       |                              |  |
| 99  | 428/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/175/2023       |                              |  |
| 100 | 429/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/175/2023       |                              |  |
| 101 | 430/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/176/2023       |                              |  |
| 102 | 431/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/176/2023       |                              |  |
| 103 | 432/2023          | STATE OF ODISHA-MP           | TARUN PATNAIK, A.S.C.                        |
|     | WA/176/2023       |                              |  |
| 104 | 433/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/177/2023       |                              |  |
| 105 | 434/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/177/2023       |                              |  |
| 106 | 435/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/177/2023       |                              |  |
| 107 | 436/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/177/2023       |                              |  |
| 108 | 437/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C.(S AND ME)            |
|     | WA/161/2023       |                              |  |
| 109 | 438/2023          | RUNISA RANI DAS-MP           | SRIKAR KUMAR RATH                            |
|     | WA/179/2023       |                              |  |
| 110 | 439/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR S.C.                      |
|     | WA/178/2023       |                              |  |
| 111 | 440/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR S.C.                      |
|     | WA/178/2023       |                              |  |
| 112 | 441/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR S.C.                      |
|     | WA/178/2023       |                              |  |
| 113 | 442/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR S.C.                      |
|     | WA/178/2023       |                              |  |
| 114 | 443/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/180/2023       |                              |  |
| 115 | 444/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/180/2023       |                              |  |
| 116 | 445/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/180/2023       |                              |  |
| 117 | 446/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR.S.C (S AND ME)            |
|     | WA/180/2023       |                              |  |
| 118 | 447/2023          | RAMESH CHANDRA SAHOO-MP      | SAMEER KUMAR DAS                             |
|     | WA/182/2023       |                              |  |
| 119 | 448/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR S.C. (S AND ME)           |
|     | WA/181/2023       |                              |  |
| 120 | 449/2023          | STATE OF ODISHA-MP           | SANDEEP PARIDA, SR S.C. (S AND ME)           |
|     | WA/181/2023       |                              |  |

|     |                            |   |                                    |
|-----|----------------------------|---|------------------------------------|
| 121 | 450/2023<br>WA/181/2023    | STATE OF ODISHA-MP                          | SANDEEP PARIDA, SR S.C. (S AND ME) |
| 122 | 451/2023<br>WA/184/2023    | STATE OF ODISHA-MP                          | SANDEEP PARIDA, SR, S.C (S AND ME) |
| 123 | 452/2023<br>WA/181/2023    | STATE OF ODISHA-MP                          | SANDEEP PARIDA, SR S.C. (S AND ME) |
| 124 | 453/2023<br>WA/184/2023    | STATE OF ODISHA-MP                          | SANDEEP PARIDA, SR, S.C (S AND ME) |
| 125 | 454/2023<br>WA/184/2023    | STATE OF ODISHA-MP                          | SANDEEP PARIDA, SR, S.C (S AND ME) |
| 126 | 455/2023<br>WA/184/2023    | STATE OF ODISHA-MP                          | SANDEEP PARIDA, SR, S.C (S AND ME) |
| 127 | 456/2023<br>WA/185/2023    | ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP | BIBHU PRASAD TRIPATHY, A.G.A.      |
| 128 | 457/2023<br>WA/185/2023    | ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP | BIBHU PRASAD TRIPATHY, A.G.A.      |
| 129 | 458/2023<br>WA/185/2023    | ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP | BIBHU PRASAD TRIPATHY, A.G.A.      |
| 130 | 459/2023<br>WA/187/2023    | STATE OF ODISHA-MP                          | SASWAT DAS, A.G.A.                 |
| 131 | 460/2023<br>WA/187/2023    | STATE OF ODISHA-MP                          | SASWAT DAS, A.G.A.                 |
| 132 | 461/2023<br>WA/187/2023    | STATE OF ODISHA-MP                          | SASWAT DAS, A.G.A.                 |
| 133 | 462/2023<br>WA/189/2023    | STATE OF ODISHA-MP                          | SASWAT DAS, A.G.A.                 |
| 134 | 463/2023<br>WA/189/2023    | STATE OF ODISHA-MP                          | SASWAT DAS, A.G.A.                 |
| 135 | 464/2023<br>WA/189/2023    | STATE OF ODISHA-MP                          | SASWAT DAS, A.G.A.                 |
| 136 | 465/2023<br>WA/689/2022    | STATE OF ODISHA-MP                          | PRABHU PRASAD MOHANTY, AGA         |
| 137 | 466/2023<br>WA/690/2022    | STATE OF ODISHA-MP                          | PRABHU PRASAD MOHANTY, AGA         |
| 138 | 467/2023<br>WA/186/2023    | STATE OF ODISHA-MP                          | TARUN PATNAIK, A.G.A               |
| 139 | 468/2023<br>WA/692/2022    | STATE OF ODISHA-MP                          | PRABHU PRASAD MOHANTY, AGA         |
| 140 | 469/2023<br>WA/186/2023    | STATE OF ODISHA-MP                          | TARUN PATNAIK, A.G.A               |
| 141 | 470/2023<br>WA/186/2023    | STATE OF ODISHA-MP                          | TARUN PATNAIK, A.G.A               |
| 142 | 471/2023<br>WA/191/2023    | STATE OF ODISHA-MP                          | TARUN PATNAIK, A.S.C.              |
| 143 | 472/2023<br>WA/191/2023    | STATE OF ODISHA-MP                          | TARUN PATNAIK, A.S.C.              |
| 144 | 473/2023<br>WA/191/2023    | STATE OF ODISHA-MP                          | TARUN PATNAIK, A.S.C.              |
| 145 | 500/2023<br>CRLMC/710/2023 | KANAKLATA BISWAL-MP                         | AMIYA RANJAN SWAIN                 |
| 146 | 501/2023<br>CRLMC/712/2023 | GEETARANI SABATA-MP                         | SAKTI MOHAN BEHERA                 |
| 147 | 502/2023<br>CRLMC/713/2023 | TOFAN DAS-MP                                | ANIMA KUMARI DEI                   |
| 148 | 503/2023<br>CRLMC/716/2023 | HAPPY@SUSHANTA PARIDA-MP                    | RANJAN KUMAR NAYAK                 |
| 149 | 504/2023<br>CRLMC/718/2023 | MAHESWAR SAHOO-MP                           | SUNIL KUMAR PANDA                  |
| 150 | 505/2023<br>CRLMC/719/2023 | A.JOHNSEL RAJA-MP                           | AKASH ACHARYA                      |
| 151 | 506/2023<br>CRLMC/721/2023 | MANOJ KUMAR BEHERA-MP                       | JYOTIRMAYA SAHOO                   |
| 152 | 507/2023                   | BIJU MAHAKUL-MP                             | MANAS KUMAR CHAND                  |

|     |                               |   |   |
|-----|-------------------------------|---|---|
| 153 | CRLMC/722/2023<br>508/2023    | PRAKASH JHA-MP  | DEVASHIS PANDA                              |
| 154 | CRLMC/723/2023<br>509/2023    | NISCHAL CHOUDHURY-MP  | CHINMAYA MOHANTY                            |
| 155 | CRLMC/724/2023<br>510/2023    | SARADA PRASAD SAHOO-MP  | SAMVIT MOHANTY                              |
| 156 | CRLMC/725/2023<br>511/2023    | PRAKASH MOHARANA-MP   | CHIRANJAYA MOHANTY                          |
| 157 | CRLMC/728/2023<br>512/2023    | AMIT KUMAR JHANKAR-MP   | PRASNNA KUMAR PANDA                         |
| 158 | CRLMC/730/2023<br>513/2023    | KATHIA@PRASANT BEHERA-MP                                      | SHTHITAPRAJNA S. SATYADARSHI                |
| 159 | CRLMC/734/2023<br>514/2023    | UPENDRA BHUKTA-MP   | GIRIJA SANKAR NAYAK                         |
| 160 | CRLMC/735/2023<br>515/2023    | RAVI RANJAN-MP  | ARUN KUMAR ACHARYA                          |
| 161 | CRLMC/738/2023<br>516/2023    | RABINDRA SWAIN@RABINDRA KUMAR SWAIN-MP                        |   |
| 162 | CRLMC/3117/2022<br>517/2023   | KAILASH CHANDRA SWAIN-MP                                      | ALOK KUMAR MOHAPATRA                        |
| 163 | CRLMC/739/2023<br>518/2023    | MAMATA MOHANTY-MP   | SANJIB KUMAR BHANJADEO                      |
| 164 | CRLMC/740/2023<br>519/2023    | AJIT@AJAIT BEHERA-MP  | AKSHAYA KUMAR SAHOO                         |
| 165 | CRLMC/741/2023<br>520/2023    | JALADHAR TAKRI-MP   | PRASANTA KUMAR NANDA                        |
| 166 | CRLMC/218/2023<br>521/2023    | SRIBATSHA DALEI-MP  | GOURI MOHAN RATH                            |
| 167 | CRLMC/742/2023<br>1714/2023   | PRALAYA KUMAR SWAIN-MP  | PRASANTA KUMAR NANDA                        |
| 168 | WP(C)/3859/2023<br>1715/2023  | SK.FARID-MP   | PRASANTA KUMAR NANDA                        |
| 169 | WP(C)/3860/2023<br>1716/2023  | SURENDRA KUMAR SWAIN-MP                                       |   |
| 170 | WP(C)/28330/2022<br>1717/2023 | MANOJ RA.KHUNTIA-MP   | M/S.DEEPALI MAHAPATRA, M/S D.P. DHALSAMANT, |
| 171 | WP(C)/18652/2016<br>1718/2023 | M/S ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, BBSR-MP |   |
| 172 | WP(C)/8201/2022<br>1719/2023  | M/S ANIMESH CONSTRUCTIONS PVT. LTD., KORAPUT-MP               | BHABANI PRASAD MOHANTY                      |
| 173 | WP(C)/3706/2023<br>1720/2023  | STATE OF ODISHA-MP  | HARMOHAN DHAL, A.G.A.                       |
| 174 | WP(C)/3857/2023<br>1721/2023  | AGASTI PALAKHIA-MP  | BISWARANJAN PARAMGURU                       |
| 175 | WP(C)/3871/2023<br>1722/2023  | STATE OF ODISHA-MP  | HARMOHAN DHAL, A.G.A.                       |
| 176 | WP(C)/3858/2023<br>1723/2023  | PRAFULLA KUMAR PANDA-MP                                       | JYOTIRMAY GUPTA                             |
| 177 | WP(C)/3716/2023<br>1724/2023  | M/S BHAGIRATHI PRADHAN-MP                                     | BHABANI PRASAD MOHANTY                      |
| 178 | WP(C)/3875/2023<br>1725/2023  | M/S BHAGIRATHI PRADHAN-MP                                     | BHABANI PRASAD MOHANTY                      |
| 179 | WP(C)/3875/2023<br>1726/2023  | MANAS RANJAN SWAIN-MP   | DEBASNAN DAS                                |
| 180 | WP(C)/3885/2023<br>1727/2023  | NIRANJAN BEHERA-MP  |   |
| 181 | WP(C)/2131/2023<br>1728/2023  | SIDHARTHA PADHIHARI-MP  |   |
| 182 | WP(C)/17662/2022<br>1729/2023 | DURGA PRASANNA DEY-MP   | DURGESH NARAYAN RATH                        |
| 183 | WP(C)/3891/2023<br>1730/2023  | BIDYA BHOI-MP   | BINOD KUMAR HATI                            |
|     | WP(C)/3892/2023               |   |   |

|     |                               |   |                          |
|-----|-------------------------------|---|--------------------------|
| 184 | 1731/2023<br>WP(C)/10253/2022 | SIDDHESWAR BEHERA-MP                              |                          |
| 185 | 1732/2023<br>WP(C)/9798/2015  | MAHENDRA MODI-MP                                  | M/S AUROVINDA MOHANTY    |
| 186 | 1733/2023<br>WP(C)/9798/2015  | MAHENDRA MODI-MP                                  | M/S AUROVINDA MOHANTY    |
| 187 | 1734/2023<br>WP(C)/15074/2022 | DR NIHAR RANJAN BISWAL-MP                         | BIBHU PRASAD DAS         |
| 188 | 1736/2023<br>WP(C)/16822/2015 | M/S.ODISHA POWER GENERATION CORPORATION LTD.-MPS. | DURGA PRASAD NANDA       |
| 189 | 1737/2023<br>WP(C)/19625/2015 | MRINALINI PADHI-MP                                | MRINALINI PADHI          |
| 190 | 1738/2023<br>WP(C)/25649/2022 | DR. BASANT KUMAR MISHRA-MP                        | DURGESH NARAYAN RATH     |
| 191 | 1739/2023<br>WP(C)/3903/2023  | MAHENDRA SAHOO-MP                                 | DAYANIDHI MOHANTY        |
| 192 | 1740/2023<br>WP(C)/3904/2023  | TANKADHAR NAIK-MP                                 | SESHADEV DASH            |
| 193 | 1741/2023<br>WP(C)/3911/2023  | AJAYA KUMAR DAS-MP                                | JYOTSNAMAYEE SAHOO       |
| 194 | 1742/2023<br>WP(C)/3912/2023  | UMASHANKAR SAHOO-MP                               | DIPTI RANJAN SWAIN       |
| 195 | 1743/2023<br>WP(C)/3916/2023  | SACHIDANANDA BIHARI-MP                            | MOHENDRA KUMAR MOHAPATRO |
| 196 | 1744/2023<br>WP(C)/3918/2023  | SUJATA JENA-MP                                    | PRAKASH KUMAR MISHRA     |
| 197 | 1745/2023<br>WP(C)/11888/2015 | NIJRUL MALIK-MP                                   | M/S.NILA MADHAB PRAHARAJ |
| 198 | 1746/2023<br>WP(C)/36957/2022 | SUMITRA ROUT @ SUMITRA-MP                         | MOHENDRA KUMAR MOHAPATRO |
| 199 | 1747/2023<br>WP(C)/3920/2023  | BIJAYA KUMAR BAI-MP                               | RAJJEET ROY              |
| 200 | 1748/2023<br>WP(C)/3921/2023  | HEMANTA KUMAR GARADA-MP                           | RAJJEET ROY              |
| 201 | 1749/2023<br>WP(C)/22812/2022 | SARAT CHANDRA SAHOO-MP                            |                          |
| 202 | 1750/2023<br>WP(C)/22816/2022 | KUNA PRADHAN-MP                                   |                          |
| 203 | 1751/2023<br>WP(C)/3927/2023  | ANAND KIRSANI-MP                                  | SUBIR PALIT              |
| 204 | 1752/2023<br>WP(C)/11888/2015 | NIJRUL MALIK-MP                                   | M/S.NILA MADHAB PRAHARAJ |
| 205 | 1753/2023<br>WP(C)/3933/2023  | PREMA DANTA-MP                                    | TIRTH KUMAR SAHU         |
| 206 | 1754/2023<br>WP(C)/3937/2023  | M/S.DASH CONSTRUCTIONS, SAMBALPUR-MP              | ANJAN KUMAR BISWAL       |
| 207 | 1755/2023<br>WP(C)/3939/2023  | SUJATA JENA-MP                                    | GOPAL CHARAN MOHANTY     |
| 208 | 1756/2023<br>WP(C)/3943/2023  | PUSPALATA BARIK-MP                                | GOPAL CHARAN MOHANTY     |
| 209 | 1757/2023<br>WP(C)/3946/2023  | SUJATA SETHI-MP                                   | GOPAL CHARAN MOHANTY     |
| 210 | 1758/2023<br>WP(C)/3949/2023  | SIPA DAS-MP                                       | GOPAL CHARAN MOHANTY     |
| 211 | 1759/2023<br>WP(C)/3959/2023  | BANDITA SATAPATHY-MP                              | SAMEER KUMAR DAS         |
| 212 | 1760/2023<br>WP(C)/3961/2023  | RASHMIREKHA NAYAK-MP                              | SIDHARTHA MISHRA         |
| 213 | 1761/2023<br>WP(C)/3967/2023  | HEMANTA KUMAR BHATTA-MP                           | AJAYA KUMAR PRADHAN      |
| 214 | 1762/2023<br>WP(C)/22662/2018 | RAMESWAR DEV, BIJE-NUJIGAON-MP                    | M/S SAMIR KUMAR MISHRA   |
| 215 | 1763/2023                     | MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR-   | MD MANATH MISHRA         |

|     |  |   |  |
|-----|--|---|--|
| 216 | WP(C)/3974/2023<br>1764/2023<br>WP(C)/11778/2018 | IPSITA MOHALIK-MP   | M/S.MANOJA KUMAR KHUNTIA, M/S DILLIP KU. MOH |
| 217 | 1765/2023<br>WP(C)/3985/2023                     | MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR- <del>MD</del> | MANATH MISHRA                                |
| 218 | 1766/2023<br>WP(C)/3994/2023                     | SUDHAKAR DAS-MP   | KANANBALA ROY CHOUDHURY                      |
| 219 | 1767/2023<br>WP(C)/3998/2023                     | MILAN KUMAR DAS-MP  | KANANBALA ROY CHOUDHURY                      |
| 220 | 1768/2023<br>WP(C)/3999/2023                     | RAJESH KUMAR DHALA-MP   | KARUNAKAR RATHA                              |
| 221 | 1769/2023<br>WP(C)/32338/2022                    | KRUSHNA CHANDRA JENA-MP                                       | NIROD KUMAR SAHU                             |
| 222 | 1770/2023<br>WP(C)/4002/2023                     | RAJANIKANTA PANIGRAHY-MP                                      | RUDRA PRASAD KAR                             |
| 223 | 1771/2023<br>WP(C)/4003/2023                     | AMAR CHANDRA BISWAL-MP  | PRASANTA KUMAR SATAPATHY                     |
| 224 | 1772/2023<br>WP(C)/4004/2023                     | M/S.MUND CONSTRUCTIONS PVT LTD. KALAHANDI-MP                  | PRABODHA CHANDRA NAYAK                       |
| 225 | 1773/2023<br>WP(C)/1982/2023                     | KAILASH ROUT @ KAILASH CHANDRA ROUT-MP                        | MRUGANKA MAULI PATNAIK                       |
| 226 | 1774/2023<br>WP(C)/4015/2023                     | AMARESH NANDA-MP  | NISHIKANTA MISHRA                            |
| 227 | 1775/2023<br>WP(C)/4016/2023                     | CHANDANA BEHERA-MP  | BIBEKANANDA BHUYAN                           |